

Dak Register For Month Starting on 01/02/2025

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diar y No.	Date of Rece ipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Li n k Fi le
675/ 2025	03/0 2/20 25	NIL DATED 31.01.2025	VAISHALI KHARBANDA TECHNICAL OFFICER	reimbursement claim for BTE hearing aid-reg		TO (Admn)		
676/ 2025	03/0 2/20 25	F.NO 01/CESTAT/BANG/LTC/BSS DATED 27.01.2025	BALASUBRA MANI S, AR	Forwarding of LTC advance claim for the year 2025-reg		TO (Admn)		
677/ 2025	03/0 2/20 25	F. NO. 01/ CESTAT / BANG/ COMP-ADV/BS DATED: 27/01/2025	BALASUBRA MANI S, AR, CESTAT, BANGALORE	Forwarding of application for personal computer advance - Reg.		TO (Admn)		
678/ 2025	03/0 2/20 25	NIL DATED: 28/01/2025	RAKESH KUMAR MTS	1 day EL on 27/01/2025 with joining report on 28/01/2025 - Reg.		TO (Admn)		
679/ 2025	03/0 2/20 25	NIL DATED: 31/01/2025	HEERA LAL	5 days EL from 03/02/2025 to 07/02/2025 - Reg.		TO (Admn)		
680/ 2025	03/0 2/20 25	F. NO. A-20(1)/ PF / RK-LDC / CESTAT/ CHE/ 2024 DATED: 27/01/2025	MOHINDER SINGH DR/DDO	Application for transfer - Reg.		TO (Admn)		

681/ 2025	03/0 2/20 25	F. NO. NOC-6461/01/2025- PN DATED: 23/01/2025	ARUN KUMAR DAHIYA, US TO THE GOI	Redeployment of surplus staff of Ministry of Information & Broadcasting- Reg.		TO (Admn)		
682/ 2025	03/0 2/20 25	NIL DATED: 31/01/2025	JASBIR SINGH, COURT MASTER	Statement of Immovable property return for the year - Reg.		TO (CL)		
683/ 2025	03/0 2/20 25	F. NO. C-19 / MIMMOVABLE PROPERTY / 2009 DATED: 28/01/2025	MOHINDER SINGH, DR	Forwarding of Immovable Property Return 2024 - Reg.		TO (CL)		
684/ 2025	03/0 2/20 25	NIL DATED: 28/01/2025	SAURAV CHINI, FORMER UDC , CESTAT- BANGALORE	Request for payment of unadjusted balance - Reg.	Accou nt Sectio n	TO (Admn)		
685/ 2025	03/0 2/20 25	NIL DATED: 31/01/2025	MOHINDER SINGH DR/DDO	Final requirement of Budget for the financial year 2024 - 25 (Reconciliation report) - Reg.	Accou nt Sectio n			
686/ 2025	03/0 2/20 25	NIL DATED: 31/01/2025	MOHINDER SINGH DR/DDO	Monthly expenditure statement for the month of Jan 2025 (MER for Jan 25) - Reg.	Accou nt Sectio n			
687/ 2025	03/0 2/20 25	NIL DATED: 28/01/2025	SAURAV CHINI	Request for changing Biometric Attendance - Reg.		AR (Comp.)		
688/ 2025	03/0 2/20 25	F. NO. 53701/2024 / SEC- ELIMINATION SUPREME COURT OF INDIA DATED: 07/01/2025	ASSISTANT REGISTRAR, SUPREME	Civil Appeal (Diary) No. 53701 of 2024 Commr. of CGST And Central Excise Delhi I Vs Ambassador sky Chef - Reg.	DR(J)			

			COURT OF INDIA, NEW DELHI				
689/ 2025	03/0 2/20 25	F. NO. DL/ WEST / HQRS / REVIEW / CESTAT / KIRTINAGAR / MALHOTRA & 3 ORS / 2024 / 5063 DATED: JAN 2025	ASSISTANT COMMR. (REVIEW), CENTRAL TAX, CGST DELHI WEST	Request for providing certified copy of CESTAT Final Order No. 59511- 59720/2024 dated 25/11/24 in r/o M/s Kopertek Metal Pvt Ltd, Bhiwadi and Ors Vs Commr. of CGST West - Reg.	DR(J)		
690/ 2025	03/0 2/20 25	NIL DATED: 24/01/2025	DINESH KUMAR BISEN , ADDITIONAL COMMISSION ER	Amendment in cause titles & address as per new jurisdiction - Reg.	DR(J)	TO (CR)	
691/ 2025	03/0 2/20 25	NIL DATED: 31/01/2025	CESTAT ALLAHABAD	Deletion of final order - Reg.	PA to Registr ar		
692/ 2025	03/0 2/20 25	NIL DATED: 03/02/2025	ATIN SHARMA, M.T.S	Half day CL on 03/02/2025 & 1 day CL on 04/02/2025 - Reg.		TO (Admn)	
693/ 2025	03/0 2/20 25	NIL DATED: 31/01/2025	CESTAT HYDERABAD	Forwarding of status report in r/o onboarding in iGOT Karmayogi digital platform by the CESTAT, Hyderabad officials - Reg.		TO (Admn)	
694/ 2025	03/0 2/20 25	NIL DATED: 31/01/2025	CESTAT BANGALORE	On boarding on iGOT Karmayogi digital platform under " Mission Karmayogi" (CESTAT) - Reg.		TO (Admn)	
695/ 2025	03/0 2/20 25	F. NO. 44/ ESTT. / DR / CESTAT / KOL / 2016 DATED: 29/01/2025	T.K. SARKAR DR, CESTAT, KOLKATA	Biometric attendance report - Reg.		AR (Comp.)	

696/ 2025	03/0 2/20 25	F. NO. 2(19) / PF / C.L. MAHAR/ MEM(T) / CESTAT / ADMN/ 2023 DATED: 30/01/2025	MONIKA DEVI TECHNICAL OFFICER	Relieving Order- Reg.	PA			
697/ 2025	03/0 2/20 25	NIL DATED: 31/01/2025	CESTAT AHMEDABA D	Revised Larger bench Causelist in r/o. Cestat Ahmedabad - Reg.	PA			
698/ 2025	03/0 2/20 25	NIL	AJAYAN T.V. M(J)	Monthly Disposal Statement of appeals January - 2025 - Reg	PA			
699/ 2025	03/0 2/20 25	F. NO. 36 / CESTAT/ KOL/ ROA / 2023 DATED: 31/01/2025	T.K. SARKAR, DY. REGISTRAR.	Constitution of Bench for ROM application - Reg.	PA to Registr ar			
700/ 2025	03/0 2/20 25	NIL DATED: 02/02/2025	MELVIN PEREIRA	AIOPP7060KSD001 - FY2016 - 17 service tax notice appeal - Reg.	PA to Registr ar			
701/ 2025	03/0 2/20 25	NIL DATED: 31/01/2025	CESTAT CHENNAI	Rajesh (Vs) Commissioner of Customs, Tuticorin - Reg.	PA to Registr ar			
702/ 2025	03/0 2/20 25	NIL DATED: 31/01/2025	MOHINDER SINGH, DR	Rajesh . pdf - Reg.	PA to Registr ar			
703/ 2025	04/0 2/20 25	F. NO. A-20(3)/ PF/ KP-UDC / CESTAT/ CHE / 2023 DATED: 30/01/2025	MOHINDER SINGH DR/HOO	Application for transfer - Reg.		TO (Admn)		
704/ 2025	04/0 2/20 25	NIL DATED: 31/01/2025	ANITHA JAYAKUMAR , SPS	2 days EL from 30/12/2024 to 31/01/2024 & 27 days Commuted leave from 01/01/2025 to 27/01/2025 & 3 days EL from 28/01/2025 to 30/01/2025 - Reg.		TO (Admn)		

705/ 2025	04/0 2/20 25	NIL DATED: 03/02/2025	DR. RACHNA GUPTA M(J)	Joining Report on 03/02/2025 - Reg.		TO (Admn)		
706/ 2025	04/0 2/20 25	NIL DATED: 03/02/2025	SATPAL SINGH MTS	Joining Report on 03/02/2025 - Reg.		TO (Admn)		
707/ 2025	04/0 2/20 25	NIL DATED: 31/01/2025	ANITHA JAYAKUMAR , SPS	Joining Report on 31/01/2025 - Reg.		TO (Admn)		
708/ 2025	04/0 2/20 25	NIL DATED: 03/02/2025	R.BHAGYA DEVI MEMBER (TECHNICAL)	Grant of 05 days EL from 10/02/2025 to 14/02/2024 - Reg.		TO (Admn)		
709/ 2025	04/0 2/20 25	NIL DATED: 03/02/2024	DR. RACHNA GUPTA M(J)	2 days CL from 14/02/2025 & 17/02/2025 - Reg.		TO (Admn)		
710/ 2025	04/0 2/20 25	NIL DATED: 21/01/2025	ANKIT, LDC	CGHS Medical Reimbursement Claim Form - Reg.		TO (Admn)		
711/ 2025	04/0 2/20 25	F. NO. PF / CESTAT / MUM / ADMN / SS / LDC / 2024 DATED: 27/01/2025	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	Submission of reply on the subject of Combined Higher Secondary Level Examination 2020 Termination of Service - Reg.		TO (Admn)		
712/ 2025	04/0 2/20 25	NIL DATED: 30/01/2025	T.K. SARKAR DR, CESTAT, KOLKATA	financial upgradation (NGSG)-reg		TO (Admn)		
713/ 2025	04/0 2/20 25	NIL	MALKIAT SINGH, SCD	EL FROM 15.01.2025 TO 31.01.2025-reg		TO (Admn)		

714/ 2025	04/0 2/20 25	NIL DATED: 03/02/2025	SANDEEP	CGHS Medical Reimbursement Claim Form - Reg.		TO (Admn)		
715/ 2025	04/0 2/20 25	F.N CESTAT/AHD/PERS/ DATED 31.01.2025	AJAYA KRISHNA VISHVESHA, M (J)	PERMISSION TO AVAIL CL ON 3.02.2025 WITH LEAVE STATION ON 31.01.2025 TO 03.02.2025-REG		TO (Admn)		
716/ 2025	04/0 2/20 25	NIL DATED: 03/02/2025	CESTAT BANGALORE	Fwd of acknowledgement of appointment of Court Master - Reg.		TO (Admn)		
717/ 2025	04/0 2/20 25	NIL DATED 17.01.2025	K. ANPAZHAKA N M(T), CESTAT, KOLKATA.	1 DAY CL ON 3.02.2025-REG		TO (Admn)		
718/ 2025	04/0 2/20 25	NIL DATED 31.01.2025	DIKSHA SINGH STENO-I	PERMISSION TO AVAIL EL AND TRAVE OUTSTATION-REG		TO (Admn)		
719/ 2025	04/0 2/20 25	F. NO. 33/CESTAT/ BANG / OSP DATED: 03/02/2025	BALASUBRA MANI S, AR, CESTAT, BANGALORE	Seeling permission for engaging of outsourced posts for the FY 2025 - 26 - Reg.		TO (Admn)		
720/ 2025	04/0 2/20 25	NIL DATED 31.01.2025	SHENAJ BANO , P.A.	AVAIL HALF DAY CL ON 31.01.2025 AND STATION LEAVE ON 31.01.2025 TO 02.02.2025-REG		TO (Admn)		
721/ 2025	04/0 2/20 25	NIL DATED: 31/01/2025	PANKAJ KUMAR MALLICK, LIA, CESTAT, NEW DELHI	1 day CL on 03/02/2025 - Reg.		TO (Admn)		

722/ 2025	04/0 2/20 25	NIL DATED 03.02.2025	SANDEEP MTS	LEAVE N 04.02.2025-REG		TO (Admn)		
723/ 2025	04/0 2/20 25	NIL DATED 03.02.2025	SK PATI, MEMBER JUDICIAL	EL ON 5 , 6, 7, OF FEB MONTH 2025-REG		TO (Admn)		
724/ 2025	04/0 2/20 25	NIL DATED: 03/02/2025	GAJENDRA SINGH, COURT MASTER	3 days Medical leave from 29/01/2025 to 31/01/2025 - Reg.		TO (Admn)		
725/ 2025	04/0 2/20 25	NIL DATED: 03/02/2025	SANDEEP MTS	Medical Leave (comuted) 29/01/2025 & 30/01/2025 & 1 day EL on 31/01/2025 - Reg.		TO (Admn)		
726/ 2025	04/0 2/20 25	NIL DATED 30.01.2025	ANITHA JAYAKUMAR , SPS	REIMBURSEMENT OF THE AMOUNT SPENT ON NEWSPAPER BY Dr. RACHNA GUPTA, M (J)-REG	Accou nt Sectio n			
727/ 2025	04/0 2/20 25	NIL DATED 30.01.2025	ANITHA JAYAKUMAR , SPS	REIMBURSEMENT Of THE AMOUNT SPENT TOWARDS PURCHASE OF NEWSPAPER(S)-REG.- Reg.	Accou nt Sectio n			
728/ 2025	04/0 2/20 25	NIL DATED: 03/02/2025	DR, CESTAT KOLKATA	Statement of expenditure for the month of Jan 2025 - Reg	Accou nt Sectio n			
729/ 2025	04/0 2/20 25	F.NO G11/CESTAT/MES/2007 DATED 31.01.2025	DR/DDO, CHENNAI	MONTHLY EXPENDITURE STATEMENT FOR THE MONTH OF JAN 2025-REG	Accou nt Sectio n			

730/ 2025	04/0 2/20 25	F. NO. G-1(1)/ CESTAT / BUDGET/ CHE / 2016 DATED: 31/01/2025	MOHINDER SINGH DR/DDO	Final requirement of Budget for the financial year 2024- 2025 - Reg.	Accou nt Sectio n			
731/ 2025	04/0 2/20 25	C.NO. IV/39 (1)/ST/MO/CESTAT/402/2015/5339 DATED NIL	ASSITANT COMMISSION ER (REVIEW	REQUEST FOR PROVIDING CC OF CESTAT DINAL ORDER NO. FO/ST/A/54534/2024 DATED 05.03.2024 IN R/O TWIN BROTHERS-REG	DR(J)			
732/ 2025	04/0 2/20 25	F. NO. 55753/2024 / SEC- ELIMINATION SUPREME COURT OF INDIA DATED: 27/01/2025	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No. 245 of 2025 Principal Commr. of Customs Vs Vodafone IDEA Ltd . - Reg.	DR(J)			
733/ 2025	04/0 2/20 25	NIL DATED 24.01.2025	DR, AHMEDABA D	NOMINATION OF 3RD MEMBER IN DOO-REG	PA to Registr ar			
734/ 2025	04/0 2/20 25	NIL DATED: 03/02/2025	M. AJIT KUMAR, M(T) CESTAT, CHENNAI	monthly disposal statement of appeals (January 2025)-reg.	PA			
735/ 2025	04/0 2/20 25	NIL DATED 03.02.2025	S. S. GARG, MEMBER JUDICIAL	DISPOSAL FOR THE MONTH OF JAN 2025-REG	PA			
736/ 2025	04/0 2/20 25	NIL DATED 04.02.2025	P. ANJANI KUMAR M(T)	DISPOSAL STATEMENT FOR THE MONTH OF JAN,2025-REG	PA			
737/ 2025	04/0 2/20 25	NIL DATED: 03/02/2025	DR. D. M. MISRA, M(J)	monthly disposal statement of appeals (January 2025)-reg.	PA			

738/ 2025	04/0 2/20 25	NIL	VASA SESHAGIRI RAO M(T), CESTAT, CHENNAI	MONTHLY STATEMENT FOR THE MONTH OF JAN-2025-REG.	PA			
739/ 2025	04/0 2/20 25	NIL DATED: 03/02/2025	R.BHAGYA DEVI MEMBER (TECHNICAL)	monthly disposal statement of appeals (January 2025) -reg.	PA			
740/ 2025	04/0 2/20 25	NIL DATED: 04/02/2025	DVS SASIDHAR PA TO MEMBER(JU DICIAL)	Permission for relist of the appeals - Reg.	PA to Registr ar			
741/ 2025	04/0 2/20 25	NIL DATED: 04/02/2025	DEEPAK KUMAR MALIK, UDC	1 day CL on 03/02/2025 - Reg.		TO (Admn)		
742/ 2025	04/0 2/20 25	NIL	DEVENDER KUMAR GROVER , LDC	Joining Report on 03/02/2025 - Reg.		TO (Admn)		
743/ 2025	04/0 2/20 25	NIL DATED: 03/02/2025	RAJEEV TANDON M(T) CESTAT , KOLKATA	Joining Report on 03/02/2025 - Reg.		TO (Admn)		
744/ 2025	04/0 2/20 25	NIL DATED: 04/02/2025	NITISH KUMAR, LDC	CGHS Medical Reimbursement Claim Form - Reg.		TO (Admn)		
745/ 2025	04/0 2/20 25	NIL DATED: 04/02/2025	MUKESH GUPTA, DR	CGHS Medical Reimbursement Claim Form - Reg.		TO (Admn)		

746/ 2025	04/0 2/20 25	NIL DATED: 03/02/2025	RAKESH KUMAR VARMA, HEAD CLERK	16 days EL from 06/02/2025 to 21/02/2025 - Reg.		TO (Admn)		
747/ 2025	04/0 2/20 25	NIL DATED: 29/01/2025	ANIL G. SHAKKARW AR M(T)	Request to grant 03 days CL - Reg.		TO (Admn)		
748/ 2025	04/0 2/20 25	NIL DATED: 27/01/2025	DR. SUVENDU KUMAR PATI M(J)	Request for grant of one day CL on 31st January, 2025 alongwith permission to avail public holidays and to leave the Headquarters - Reg.		TO (Admn)		
749/ 2025	04/0 2/20 25	NIL DATED: 30/01/2025	N. RAJA, SPS	Forwarding of EL application (30/01/2025 to 07/02/2025) of Honble M(J) Dr. D.M. Misra - Reg.		TO (Admn)		
750/ 2025	04/0 2/20 25	NIL DATED: 30/01/2025	JASBIR SINGH, COURT MASTER	Joining Report on 30/01/2025 - Reg.		TO (Admn)		
751/ 2025	04/0 2/20 25	NIL DATED: 30/01/2025	P.A. AUGUSTIAN M(J) , CESTAT, BANGALORE	Seeking CL & Station leave permission - Reg.		TO (Admn)		
752/ 2025	04/0 2/20 25	NIL DATED: 30/01/2025	T.V.UNNIKRI SHNAN SPS TOM(T)	EL application of Honble M(T), Shri Anil G. Shakkarwar, from 17th to 21st February 2025 - Reg.		TO (Admn)		
753/ 2025	04/0 2/20 25	NIL DATED: 04/02/2025	NAVEEN KUMAR, UDC ,CR SECTION	Regarding reimbursement of the payment made for the item purchased for serving tea/ refreshment to Shri Mukesh Gupta, DR - Reg.	Accou nt Sectio n			

754/ 2025	04/0 2/20 25	NIL DATED: 28/01/2025	SUPERITEND ENT (CIVIL) FOR ASSISTANT REGISTRAR	Appeal No. 3180-81, 3034/98, E/993, 1286, 1289, 1311/98 Decided on 7.12.1999. - Reg	DR(J)			
755/ 2025	04/0 2/20 25	NIL DATED 04.02.2025	ASSISTANT REGISTRAR, CST	YEAR WISE LIST OF CENTRAL SALE TAX(DB) CASES FOR THE MONTH OF JAN-2025		AR (Comp.)		
756/ 2025	04/0 2/20 25	F. NO. 4 (103)/ATFP/2010 DATED 03.02.2025	ANOOP KUMAR PARMAR	CIRCUIT BENCH SITTING ON AHMEDABAD ON 28 AND 29 MARCH 2025-REG	PA to Registr ar			
757/ 2025	04/0 2/20 25	NIL DATED 04.02.2025	KOLKATA	DELETION OF ORDER-REG	PA to Registr ar			
758/ 2025	04/0 2/20 25	NIL DATED 04.02.2025	DR, CHANDIGAR H	E HEARING FOR MONTH JAN 2025	PA			
759/ 2025	04/0 2/20 25	NIL	K. ANPAZHAKA N M(T), CESTAT, KOLKATA.	DISPOSAL STATEMENT FOR THE MONTH OF JAN,2025	PA			
760/ 2025	04/0 2/20 25	NIL DATED 03.02.2025	ASHOK JINDAL, M(J)	DISPOSAL STATEMENT OF MONTH JAN, 2025-REG	PA			
761/ 2025	04/0 2/20 25	NIL	GAUTAM NARAYAN ADVOCATE ON RECORD SUPREME	IN MATTER OF SK VERMA VS UNION OF INDIA -REG		TO (CL)		

			COURT OF INDIA					
762/ 2025	10/0 2/20 25	NIL DATED 06.02.2025	CESTAT MUMBAI	RENT ARREARS (JAICENTRE ROOPJYOT ENGR. PVT. LTD.)-REG		TO (CL)		
763/ 2025	10/0 2/20 25	NIL DATED 03.02.2025	RAJEEV TANDON M(T) CESTAT , KOLKATA	JOINING REPORT-REG		TO (Admn)		
764/ 2025	10/0 2/20 25	NIL	MOHIT	STATION LEAVE PERMISSION-REG		TO (Admn)		
765/ 2025	10/0 2/20 25	NIL DATED 10.02.2025	D. M. MISRA M(J)	JOINING REPORT-REG		TO (Admn)		
766/ 2025	10/0 2/20 25	NIL DATED 07.02.2025	BHANU MEHTA, STENO GRADE I	INTIMATION OF BACK INJURY-REG		TO (Admn)		
767/ 2025	10/0 2/20 25	NIL DATED 06.02.2025	HARISH, LDC	1 DAY CL ON 04.02.2025-REG		TO (Admn)		
768/ 2025	10/0 2/20 25	F.NO. 01/CESTAT/BANG/COURTMASTER/ADMN. DATED 03.02.2025	BALASUBRA MANI S ASISSTANT REGISTRAR	forwarding of acknowledgement of SSC (KKR), Bangalore-reg		To(Admn)		
769/ 2025	10/0 2/20 25	NIL DATED 10.02.2025	P. DINESHA M(J) , CESTAT, CHENNAI	UNABLE TO ATTEND OFFICE ON 7 FEB-REG		TO (Admn)		

770/ 2025	10/0 2/20 25	NIL DATED 07.02.2025	RAJ KUNWAR SINGH	VACANY CIRCULAR (VC)FOR ENGAGEMENT OF RETIRED GOVT SEVANTS AS CONSULTANTS (PROTOCOL) ON CONTRACT BASIS IN THE LOKPAL OF INDIA-REG		TO (Admn)		
771/ 2025	10/0 2/20 25	NIL	UMA SHANKER VERMA	certificate of relinquishe of charge		To(Admn)		
772/ 2025	10/0 2/20 25	NIL DATED 07.02.2025	MOHIT YADAV, UDC	STATION LEAVE PERMISSION-REG		TO (Admn)		
773/ 2025	10/0 2/20 25	NIL DATED 07.02.2025	HARSHITA PANDEY, AR, CESTAT, NEW DELHI	HALF DAY CL ON 07.02.2025-REG		TO (Admn)		
774/ 2025	10/0 2/20 25	NIL DATED 06.02.2025	CESTAT KOLKATA	direct recruitment to the post of MTS in the pay band Rs. 5200-20200/- grade pay Rs. 1800/- pre revised level-1 in the 7th pay CPC pay matrix-reg		To(Admn)		
775/ 2025	10/0 2/20 25	NIL DATED 07.02.2025	ASHOK KUMAR	LEAVE FROM 10.02.2025 TO 21.02.2025- REG		TO (Admn)		
776/ 2025	10/0 2/20 25	NIL DATED 09.02.2025	CESTAT ADMN	2 days casual leave of shri ajaya krishna vishvesha honble member (judicial)-reg		To(Admn)		
777/ 2025	10/0 2/20 25	NIL DATED 07.02.2025	ATIN SHARMA,MT S	STATION LEAVE PERMISSION FROM 07.02.2025 TO 10.02.2025-REG		TO (Admn)		

778/ 2025	10/0 2/20 25	NIL DATED 10.02.2025	RAKSHIT DAHIYA, LDC	One day CL on 07.02.2025		To(Ad mn)		
779/ 2025	10/0 2/20 25	NIL DATED 04.02.2025	M LATHA , DEPUTY DIRECTOR	ADVT NO PHASE X/V/2026/ SELECTION POSTS MODE OF SUBMISSION OF REQUISTIONS -REG		TO (Admn)		
780/ 2025	10/0 2/20 25	NIL DATED 07/02/2025	SSCCR	Advt. No. Phase XIV/2026/Selection posts- mode of submission of requisitions-reg		TO (Admn)		
781/ 2025	10/0 2/20 25	F.O NO. OUTSOURCING/CESTAT/KOL/05/ 32 DATED 03.02.2025	T. K. SARKAR DY. REGISTRAR, CESTAT, KOLKATA	PROPOSAL FOR ENGAGEMENT OF HOUSEKEEPING AGENCY IN CESTAT, KOLKATA 2025-2026-REG		TO (Admn)		
782/ 2025	10/0 2/20 25	NIL DATED 10.02.2024	DR, CESTAT, CHENNAI	Approval - reg. outsourcing of posts in CESTAT Chennai		To(Ad mn)		
783/ 2025	10/0 2/20 25	NIL DATED 07/02/2025	SHRADDHA MISHRA	request for extension of lien		TO (Admn)		
784/ 2025	10/0 2/20 25	F.NO. 33/CESTAT/BANG/OSP DATED 03.02.2025	BALASUBRA MANI S, AR	Seeling permission for engaging of outsourced posts for the FY 2025 - 26 - Reg.		TO (Admn)		
785/ 2025	10/0 2/20 25	NIL DATED 05.02.2025	DR, CESTAT, HYDERABAD	CL application of Mr. Angad Prasad, M(J), CESTAT, Hyderabad		To(Ad mn)		
786/ 2025	10/0 2/20 25	F.NO. 01/CESTAT/BANG/VC DATED 03.02.2025	BALASUBRA MANI S, AR	FORWARDING OF PROFORMA FOR TAKING PRIOR PERMISSION FOR FOREIGN VISIT-REG		TO (Admn)		

787/ 2025	10/0 2/20 25	NIL DATED 05.02.2025	DR, CESTAT, HYDERABAD	Joining Report of Mr. A. K. Jyotishi, M(T)		To(Ad mn)		
788/ 2025	10/0 2/20 25	NIL DATED 03/02/2025	DR.SUVENDU KUMAR PATI, M(J)	Request for grant of three days Earned Leave on 5, 6 & 7 February 2025 suffixiing public holidays on 8 & 9 February 2025 alongwith permission to leave the headquarters		TO (Admn)		
789/ 2025	10/0 2/20 25	NIL	SOMPAL, MTS	PATERNITY LEAVE FROM 10.02.2025 TO 24.02.2025-REG		TO (Admn)		
790/ 2025	10/0 2/20 25	NIL DATED 07/02/2025	BHANU MEHTA	intimation of back injury		TO (CL)		
791/ 2025	10/0 2/20 25	NIL DATED 07.02.2025	SONU, MTS	LEAVE ON 06.02.2025-REG		TO (Admn)		
792/ 2025	10/0 2/20 25	F. NO. 01/CESTAT/BANG/MTS/ADMN DATED 05.02.2025	BALASUBRA MANI S, ASISSTANT REGISTRAR, CESTAT, BANGALORE	Forwarding of acknowlegement of SSC (KKR), Bangalore - reg.		To(Ad mn)		
793/ 2025	10/0 2/20 25	NIL DATED 04.02.2025	PARMOD KUMAR, SPS	CLAIMING MEDICAL EXPENSES-REG		TO (Admn)		
794/ 2025	10/0 2/20 25	NIL DATED 05/02/2025	S.K. MOHANTY M(J)	2 days medical leave from 03.02.2025 TO 04.02.2025		TO (Admn)		

795/ 2025	10/0 2/20 25	NIL DATED 06.02.2025	SURAJ SINGH,MTS	JOINING REPORT-REG		TO (Admn)		
796/ 2025	10/0 2/20 25	NIL	NISHA , LDC	2 days EL on 03.02.2025 TO 04.02.2025		TO (Admn)		
797/ 2025	10/0 2/20 25	NIL DATED 04.02.2025	SANGEETA MALHOTRA, COURT MASTER.	TWO DAYS CL-REG		TO (Admn)		
798/ 2025	10/0 2/20 25	NIL	ARVIND KUMAR	EL FOR 2 DAYS FROM 06.02.2025 TO 07.02.2025-REG		TO (Admn)		
799/ 2025	10/0 2/20 25	NIL DATED 04/02/2025	CESTAT, MUMBAI	RENT ARREARS for rs. 98012794/- (+) gst-reg		TO (Admn)		
800/ 2025	10/0 2/20 25	NIL DATED 04.02.2025	INDIRA SHIROORKA R, PA	Forwarding of monthly disposal statement iro Mr Pullela Nageswara Rao, M(T), CESTAT, Bangalore	PA			
801/ 2025	10/0 2/20 25	NIL DATED 28.01.2025	SANTOSH KUMAR TIWARI, DR	JOINING REPORT OF MEMBER (T) AK JYOTISHI-REG		TO (Admn)		
802/ 2025	10/0 2/20 25	NIL DATED 05/02/2025	CESTAT HYDERABAD	Joining of honble M(T) SH. A.K. JYOTISHI - reg.		TO (Admn)		
803/ 2025	10/0 2/20 25	NIL DATED 05/02/2025	CESTAT, HYDERABAD	Forwarding of leave application of honble M(J), CESTAT Hyderabad - reg.		TO (Admn)		

804/ 2025	10/0 2/20 25	F.NO. 3/5/MISC/ADMN/CHD-2017-II DATED 30.01.2025	ROHIT KUMAR SHUKLA, DR	ONBOARDING ON IGOT KARMAYOGI DIGITAL PLATFORM MISSION KARMAYOGI (CESTAT)-REG		TO (Admn)		
805/ 2025	10/0 2/20 25	F.NO. 01/CESTAT/BANG/MTS/ADMN. DATED 05/02/2025	BALASUBRA MANI S, ASSISTANT REGISTRAR	forwarding of acknowledgement of SSC (KKR), Bangalore		TO (Admn)		
806/ 2025	10/0 2/20 25	NIL DATED 31.01.2025	SANTOSH KUMAR TIWARI, DR	STATUS REPORT IN R/O ONBOARDING IN IGOT KARMAYOGI DIGITAL LATFORM UNDER MISSION KARMAYOGI-REG		TO (Admn)		
807/ 2025	10/0 2/20 25	NIL	UMA SHANKAR VERMA , DR CESTAT, AHMEDABA D	Form GFR 33 Certificate Relinquishe of Charge - Reg.		TO (Admn)		
808/ 2025	10/0 2/20 25	NIL DATED 04/02/2025	CESTAT, BANGALORE	Fwd of revised pay fixation order of shri ram chandra saroj, head clerk		TO (Admn)		
809/ 2025	10/0 2/20 25	F. NO. 01/CESTAT/ BANG / RCS DATED: 04/02/2025	BALASUBRA MANI S , AR, CESTAT, BANGALORE	Forwarding of revised pay fixation order - Reg.		To (Admn)		
810/ 2025	10/0 2/20 25	NIL DATED 31.01.2025	BALASUBRA MANI S, AR	On boarding on iGOT Karmayogi digital platform under " Mission Karmayogi" (CESTAT) - Reg.		TO (Admn)		
811/ 2025	10/0 2/20 25	NIL	VINEETHA M. PILLAI	After availing 3 days Earned Leave , from 27.01.2025 to 31.01.2025 join on 03.02.25 (forenoon)		TO (Admn)		

812/ 2025	10/0 2/20 25	NIL DATED 07/02/2025	KULDEEP LAL,	Medical Reimbursement claim form		TO (Admn)		
813/ 2025	10/0 2/20 25	F. NO. 48/ ESTT. / DR / CESTAT / KOL / 2016 /34 DATED: 05/02/2025	T.K.SARKAR , DR, CESTAT, KOLKATA	Direct Recruitment to the post of MTS in the pay band Rs.5200-20200/- Grade pay Rs.1800/- (Pre-revised) level - 1 in the 7th pay CPC pay matrix- Reg.		To (Admn)		
814/ 2025	10/0 2/20 25	NIL	UMA SHANKAR VERMA, DR	certificate of Relinquishe of charge-reg		TO (Admn)		
815/ 2025	10/0 2/20 25	NIL DATED: 10/02/2025	RAM KUMAR, MTS	EL from 08/01/2025 to 07/02/2025 - Reg.		To (Admn)		
816/ 2025	10/0 2/20 25	NIL DATED 03/02/2025	R. BHAGYA DEVI	Grant of 5 days el from 10.02.2025 to 14.02.2025		TO (Admn)		
817/ 2025	10/0 2/20 25	NIL DATED: 10/02/2025	VIKASH, UDC	Joining Report on 10/02/2025 - Reg.		To (Admn)		
818/ 2025	10/0 2/20 25	NIL DATED 06/02/2025	SUNIL KUMAR KHANNA	application for the post of Sr. PS in cestat for contract basis		TO (Admn)		
819/ 2025	10/0 2/20 25	NIL DATED: 10/02/2025	NISHA , LDC	1 day CL on 07/02/2025 - Reg.		To (Admn)		
820/ 2025	10/0 2/20 25	NIL DATED 31/01/2025	RIMPY ARORA, UDC	leave from 06.02.2025 to 07.02.25		TO (Admn)		

821/ 2025	10/0 2/20 25	NIL DATED: 10/02/2025	VAISHALI KHARBANDA , TO	2 days EL from 06/02/2025 to 07/02/2025 - Reg.		To (Admn)		
822/ 2025	10/0 2/20 25	NIL	ASHOK JINDAL, M(J), CESTAT, KOLKATA	5 days EL from 17.02.25 to 21.02.25		TO (Admn)		
823/ 2025	10/0 2/20 25	NIL	ARVIND KUMAR	EMP performs report from 01.12.24 to 10.02.25	Admin istratio n Sectio n			
824/ 2025	10/0 2/20 25	NIL	LALIT KUMAR	EMP performs report from 01.12.24 to 10.02.25	Admin istratio n Sectio n			
825/ 2025	11/0 2/20 25	NIL	BINU TAMTA M(J) CESTAT, NEW DELHI	statement of immoval property for the year 2022 as on 1 january, 2023-reg		TO (CL)		
826/ 2025	11/0 2/20 25	NIL DATED 07/02/2025	V N KUMAR HEAD CLERK	clarification of memorandum dated 30/01/2020-reg		TO (CL)		
827/ 2025	11/0 2/20 25	F.NO. C-19/M-IMMOVABLE PROPERTY/2009 DATED 04.02.2025	G. SHRIDHAR, SPS	Forwarding immovable Property Return - reg.		TO (CL)		
828/ 2025	11/0 2/20 25	CESTAT/AHD/ADMN/17/2012/43 DATED 31.01.2025	UMA SHANKAR VERMA , DR CESTAT,	STATEMENT OF IMMOVABLE PROPERTY RETURN IN PRESCRIBE PERFORMA FOR THE YEAR 2024 (AS ON 01.01.2025)-REG		TO (CL)		

			AHMEDABAD					
829/2025	11/02/2025	F.NO 11/CESTAT/HYD/ADMIN/15/20 DATED 29.01.2025	SANTOSH KUMAR TIWARI	Forwarding of statement of immovable property return - reg.		TO (CL)		
830/2025	11/02/2025	CESTAT/AHD/M (J)/2023-24/42 DATED 29.01.2024	SOMESH ARORA, M(J)	Statement of Immovable property for the year 2023 as on 1st jan, 2025 IN R/O SOMESH ARORA, M (J)-REG		TO (CL)		
831/2025	11/02/2025	NIL DATED 07/02/2025	CESTAT, HYDERABAD	Details of DD received from 21/01/2025 to 06/02/2025	Account Section			
832/2025	11/02/2025	F.NO G-1/CESTAT/BUADGET/CHE/2016 DATED 05.02.2025	DR/DDO , CESTAT, CHENNAI	FINAL REQUIREMENT OF BUDGET FOR THE FINANCIAL YEAR 2024-25-REG	Account Section			
833/2025	11/02/2025	NIL DATED 04/02/2025	PARMOD KUMAR, SPS	Regarding reimbursement of the payment made for the items purchased for serving tea/refreshment to honble M(T) Shri P.V Subba rao	Account Section			
834/2025	11/02/2025	CESTAT/MUM/ACCOUNTS-SEC/2025 DATED 03.02.2025	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	FINAL REQUIREMENT BUDGET FOR F. Y.-REG	Account Section			
835/2025	11/02/2025	F.NO.4/ESTT./DR/CESTAT/KOL/2016 DATED 26.01.2025	T.K. SARKAR, DR	Biometric attendance report - Reg.		AR (Comp.)		

836/ 2025	11/0 2/20 25	NIL DATED 08/02/2025	SOURAV CHINI	request for changing biometric attendance		AR (Comp.)		
837/ 2025	11/0 2/20 25	NIL DATED 04/02/2025	ADMINISTRATIVE OFFICER (J) (CIVIL-V) FOR REGISTRAR GENERAL	commissioner of customs (general) vs falcon india		AR (Customs)		
838/ 2025	11/0 2/20 25	NIL	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	civil appeal no. 4704 of 2007 in kisan cooperative sugar factory vs, commr. central excise-meerut-reg	DR(J)			
839/ 2025	11/0 2/20 25	NIL DATED 04/02/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. CUSAA-12/2025, M/S Vishal video & appliances Pvt. Ltd. vs. Commissioner of customs ACC (Import)	DR(J)			
840/ 2025	11/0 2/20 25	NIL DATED 06.02.2025	VKJ LAW	request for adjrn. (E/50318/2017-J D ISPAT PVT LTD & E/50040/2017 SHIV KUMAR GOEL VS. COMM. OF CENTRAL EXCISE & ST , RAIPUR)-REG	DR(J)			
841/ 2025	11/0 2/20 25	NIL DATED 24/01/2025	ASSISTANT REGISTRAR	civil appeal no. 5686 of 2014 commissioner of central excise vs indian oil corp. ltd. through its chairman	DR(J)			
842/ 2025	11/0 2/20 25	NIL	THE REGISTRAR GENERAL,	CUSAA-05/2025 IN VISHAL VIDEO & APPLIANCES PVT LTD VS COMM. OF CUSTOMS, ACC (IMPORT)-REG	DR(J)			

			HIGH COURT OF DELHI					
843/2025	11/02/2025	NIL	REGISTRAR GENERAL, HIGH COURT OF DELHI	CUSAA-25/2025 IN VISHAL VIDEO & APPLIANCES PVT LTD VS. COMMR OF CUSTOMS , ACC (IMPORT)-REG	DR(J)			
844/2025	11/02/2025	NIL DATED 07/02/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. CUSAA-39/2025, commissioner of customs (airport & general) vs. global links	DR(J)			
845/2025	11/02/2025	NIL	REGISTRAR GENERAL, HIGH COURT OF DELHI	CUSAA-10/2025 IN VISHAL VIDEO & APPLIANCES PVT LTD VS. COMMR OF CUSTOMS , ACC (IMPORT)-REG	DR(J)			
846/2025	11/02/2025	NIL DATED 04/02/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. CUSAA-1/2025, vijay kumar sharma vs. commissioner of customs (preventive)	DR(J)			
847/2025	11/02/2025	NIL	REGISTRAR GENERAL, HIGH COURT OF DELHI	CUSAA 34/2025 IN VISHAL VIDEO & APPLIANCES PVT LTD VS COMMR OF CUSTOMS , ACC IMPORT-REG	DR(J)			
848/2025	11/02/2025	NIL DATED 04/02/2025	ADMN. OFFICER (JUDL.) C-II FOR	Case No. CUSAA-28/2025,M/S Vishal video & appliances Pvt. Ltd. vs commissioner of customs ACC (import)	DR(J)			

			REGISTRAR GENERAL					
849/ 2025	11/0 2/20 25	NIL	REGISTRAR GENERAL, HIGH COURT OF DELHI	CUSAA 18/2025 IN VISHAL VIDEO APPLIANCES PVT LTD VS COMMR OF CUSTOMS , ACC IMPORT-REG	DR(J)			
850/ 2025	11/0 2/20 25	NIL DATED 04/02/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. CUSAA-24/2025,M/S Vishal video & appliances Pvt. Ltd. vs commissioner of customs ACC (import)	DR(J)			
851/ 2025	11/0 2/20 25	NIL	REGISTRAR GENERAL, HIGH COURT OF DELHI	CUSAA-14/2025 IN VISHAL VIDEO & APPLIANCES P LTD VS. COMMR OF CUSTOMS , ACC IMPORT-REG	DR(J)			
852/ 2025	11/0 2/20 25	NIL DATED 04/02/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. CUSAA-23/2025,M/S Vishal video & appliances Pvt. Ltd. vs commissioner of customs ACC (import)	DR(J)			
853/ 2025	11/0 2/20 25	NIL	REGISTRAR GENERAL, HIGH COURT OF DELHI	CUSAA-2/2025 IN VISHAL VIDEO & APPLIANCES P LTD VS COMMR OF CUSTOMS , ACC IMPORT-REG	DR(J)			
854/ 2025	11/0 2/20 25	NIL DATED 04/02/2025	ADMN. OFFICER (JUDL.) C-II FOR	Case No. CUSAA-30/2025,M/S Vishal video & appliances Pvt. Ltd. vs commissioner of customs ACC (import)	DR(J)			

			REGISTRAR GENERAL					
855/ 2025	11/0 2/20 25	NIL DATED 04/02/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. CUSAA-22/2025,M/S Vishal video & appliances Pvt. Ltd. vs commissioner of customs ACC (import)	DR(J)			
856/ 2025	11/0 2/20 25	NIL	REGISTRAR GENERAL, HIGH COURT OF DELHI	CIVIL APPEAL NO 15002-15003/2024 IN EAST INDIA HOTELS VS COMMR OF CUSTOMS EXCISE AND CENTRAL GST, ND-REG	AR/Cu s			
857/ 2025	11/0 2/20 25	NIL DATED 04/02/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. CUSAA-31/2025,M/S Vishal video & appliances Pvt. Ltd. vs commissioner of customs ACC (import)	DR(J)			
858/ 2025	11/0 2/20 25	NIL DATED 04/02/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. CUSAA-33/2025,M/S Vishal video & appliances Pvt. Ltd. vs commissioner of customs ACC (import)	DR(J)			
859/ 2025	11/0 2/20 25	NIL	REGISTRAR GENERAL, HIGH COURT OF DELHI	CIVIL APPEAL NO 15002-15003/2024 IN EAST INDIA HOTELS VS COMMR OF CUSTOMS EXCISE AND CENTRAL GST, ND-REG	AR/Cu s			
860/ 2025	11/0 2/20 25	NIL DATED 04/02/2025	ADMN. OFFICER (JUDL.) C-II	Case No. CUSAA-20/2025,M/S Vishal video & appliances Pvt. Ltd. vs commissioner of customs ACC (import)	DR(J)			

			FOR REGISTRAR GENERAL					
861/2025	11/02/2025	NIL DATED 04/02/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. CUSAA-27/2025,M/S Vishal video & appliances Pvt. Ltd. vs commissioner of customs ACC (import)	DR(J)			
862/2025	11/02/2025	NIL	REGISTRAR GENERAL, HIGH COURT OF DELHI	CUSAA-4/2025 IN VISHAL VIDEO & APPLIANCES P LTD VS COMMR OF CUSTOMS , ACC IMPORT -REG	DR(J)			
863/2025	11/02/2025	NIL DATED 04/02/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. CUSAA-21/2025,M/S Vishal video & appliances Pvt. Ltd. vs commissioner of customs ACC (import)	DR(J)			
864/2025	11/02/2025	NIL	REGISTRAR GENERAL, HIGH COURT OF DELHI	CUSAA 7/2025 IN VISHAL VIDEO & APPLIANCES P LTD VS COMMR OF CUSTOMS , ACC IMPORT-REG	DR(J)			
865/2025	11/02/2025	NIL DATED 04/02/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. CUSAA-6/2025,M/S Vishal video & appliances Pvt. Ltd. vs commissioner of customs ACC (import)	DR(J)			

866/ 2025	11/0 2/20 25	NIL	REGISTRAR GENERAL, HIGH COURT OF DELHI	CUSAA 19/2025 IN VISHAL VIDEO & APPLIANCES P LTD VS COMMR OF CUSTOMS, AAC IMPORT-REG	DR(J)			
867/ 2025	11/0 2/20 25	NIL DATED 04/02/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. CUSAA-3/2025,M/S Vishal video & appliances Pvt. Ltd. vs commissioner of customs ACC (import)	DR(J)			
868/ 2025	11/0 2/20 25	NIL DATED 04/02/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. CUSAA-16/2025,M/S Vishal video & appliances Pvt. Ltd. vs commissioner of customs ACC (import)	DR(J)			
869/ 2025	11/0 2/20 25	NIL DATED 04/02/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. CUSAA-32/2025,M/S Vishal video & appliances Pvt. Ltd. vs commissioner of customs ACC (import)	DR(J)			
870/ 2025	11/0 2/20 25	NIL DATED 04/02/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. CUSAA-17/2025,M/S Vishal video & appliances Pvt. Ltd. vs commissioner of customs ACC (import)	DR(J)			
871/ 2025	11/0 2/20 25	NIL DATED 04/02/2025	ADMN. OFFICER (JUDL.) C-II	Case No. CUSAA-13/2025,M/S Vishal video & appliances Pvt. Ltd. vs commissioner of customs ACC (import)	DR(J)			

			FOR REGISTRAR GENERAL					
872/2025	11/02/2025	NIL DATED 04/02/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. CUSAA-29/2025,M/S Vishal video & appliances Pvt. Ltd. vs commissioner of customs ACC (import)	DR(J)			
873/2025	11/02/2025	NIL DATED 04/02/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. CUSAA-8/2025,M/S Vishal video & appliances Pvt. Ltd. vs commissioner of customs ACC (import)	DR(J)			
874/2025	11/02/2025	NIL DATED 04/02/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. CUSAA-26/2025,M/S Vishal video & appliances Pvt. Ltd. vs commissioner of customs ACC (import)	DR(J)			
875/2025	11/02/2025	NIL DATED 04/02/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. CUSAA-11/2025,M/S Vishal video & appliances Pvt. Ltd. vs commissioner of customs ACC (import)	DR(J)			
876/2025	11/02/2025	F.NO.D-6(1)/DISPOSAL STATEMENT/BENCH/2017 DATED 07.02.2025	DEPUTY REGISTRAR, CESTAT, CHENNAI	E hearing statement january 2025	PA			

877/ 2025	11/0 2/20 25	NIL	DEPUTY REGISTRAR EXCISE AND ST BRANCH	Monthly statement of the matters listed for e-hearing for the month of january 2025 - Reg.	PA			
878/ 2025	11/0 2/20 25	NIL	SWAPNIL TIWARI, ASSISTANT REGISTRAR	e-hearing statement allahabad bench january 2025	PA			
879/ 2025	11/0 2/20 25	NIL	T.K. SARKAR, DR	E-hearing statement kolkata bench january 2025	PA			
880/ 2025	11/0 2/20 25	NIL	TECHNICAL OFFICER (CENTRAL REGISTRY)	Central Registry E-Hearing statement for the month of january 2025	PA			
881/ 2025	11/0 2/20 25	NIL	ASSISTANT REGISTRAR SM BRANCH	Single Member bench E-Hearing Statement of jan 2025	PA			
882/ 2025	11/0 2/20 25	NIL DATED 10/02/2025	DEPUTY REGISTRAR, CESTAT, AHMEDABA D	report of E-Hearing applications:january2025	PA			
883/ 2025	11/0 2/20 25	NIL DATED 10/02/2025	DEPUTY REGISTRAR, CESTAT, MUMBAI	Listing of ROA/ROM Application (excise-DB)- reg.	PA to Registrar			
884/ 2025	11/0 2/20 25	NIL DATED 10/02/2025	CESTAT, CHANDIGAR H	Constitution of Bench for hearing of ROM Application in matter of ST/60657/2018-DB-reg - reg.		AR(Chandigarh)		

885/ 2025	11/0 2/20 25	NIL DATED 10/02/2025	SHENAJ BANO, STENO GRADE I	Regarding permission to delete the uploaded order sheet from the website. - reg.	PA to Registr ar			
886/ 2025	11/0 2/20 25	F.NO.30/CESTAT/HYD/REGISTRY/ 2016/23 DATED 30.01.2025	DEPUTY REGISTRAR, CESTAT, HYDERABAD	Listing of defect cases-reg	PA to Registr ar			
887/ 2025	11/0 2/20 25	NIL	RAJEEV TANDON M(T)	Monthly disposal statement of appeals (december/2024)	PA			
888/ 2025	11/0 2/20 25	NIL DATED 03/02/2025	K.RADHA SPS	Forwarding of monthly Disposal Statement in respect of Mrs. R. Bhagya Devi, Honble M (T) for the month of January 2025 - Reg.	PA			
889/ 2025	11/0 2/20 25	NIL DATED 03/02/2025	RASHID ALI SAIFI , PA TO MEMBER (J)	Forwarding of monthly disposal statement january 2025 in r/o honble member (judicial) Sh. S.S. Garg- reg.	PA			
890/ 2025	11/0 2/20 25	F.NO. 36(1)/MISC JUDICIAL/CESTAT/ALLD/2015- PART-II DT-27.01.2025	ASSISTANT REGISTRAR	approval for permission to list the order for pronouncement-reg.	PA to Registr ar			
891/ 2025	11/0 2/20 25	NIL DATED 03/02/2025	K.RADHA SPS	Forwarding of monthly disposal statement in respect of Mrs. R. Bhagya devi, honble member (t) for the month of january 2025- reg.	PA			
892/ 2025	11/0 2/20 25	NIL DATED 03/02/2025	N. RAJA, SPS	forwarding of monthly disposal statement in r/o honble member (j) Dr. D.M. Misra - reg.	PA			
893/ 2025	11/0 2/20 25	NIL DATED 04/02/2025	PARVEEN KATARIA PA	Disposal statement of honble M(T) shri p. anjani kumar for the month of january 2025 2024 - reg.	PA			

			TO HONBLE M(T)					
894/ 2025	11/0 2/20 25	F.NO. 36/CESTAT/KOL/ROA/2023 DATED 06.02.2025	T.K. SARKAR, DR	Constitution of Bench for ROA application - reg,	PA to Registr ar			
895/ 2025	11/0 2/20 25	NIL DATED 05/02/2025	R. MURALIDHA R M(J)	Monthly disposal statement of appeals january 2025	PA			
896/ 2025	11/0 2/20 25	NIL	ASSISTANT REGISTRAR CESTAT, BANGALORE	E hearing statement bangalore bench january 2025	PA			
897/ 2025	11/0 2/20 25	NIL DATED 05/02/2025	P.K. CHOUDHARY M(J)	approval for permission to list the order for pronouncement-reg.	PA to Registr ar			
898/ 2025	11/0 2/20 25	F.NO.30/CESTAT/HYD/2016 DATED 05.02.2025	DEPUTY REGISTRAR, CESTAT, HYDERABAD	providing the complete list of the larger bench decisions-reg	PA to Registr ar			
899/ 2025	11/0 2/20 25	NIL DATED 05/02/2025	DVS, SASIDHAR, STENO GR II,	Forwarding of monthly disposal statement in respect of shri P.A. Augustian honble member (judicial) for the month of january 2025 - reg.	PA			
900/ 2025	11/0 2/20 25	NIL	DEPUTY REGISTRAR, CESTAT, HYDERABAD	E hearing statement hyderabad bench january 2025	PA			
901/ 2025	11/0 2/20 25	NIL DATED 11/02/2025	DY/ASST. REGISTRAR (	Single Member Bench Matters Causelist - Reg.	PA			

			APPEAL BRANCH)					
902/ 2025	11/0 2/20 25	NIL DATED 11/02/2025	DY/ASST. REGISTRAR (APPEAL BRANCH)	Single Member Bench Matters Causelist - Reg.	PA			
903/ 2025	11/0 2/20 25	F.NO. 30/CESTAT/HYD/2016/24 DATED 31.01.2025	DEPUTY REGISTRAR, CESTAT, HYDERABAD	interim order IO/12/2025 in D No. 314992024 of cestat hyderabad-reg	PA			
904/ 2025	11/0 2/20 25	NIL DATED 27/01/2025	NIHAL SINGH, STENOGRAP HER GR. I,	Deletion of Final Order - reg.	PA to Registr ar			
905/ 2025	11/0 2/20 25	NIL DATED 31/01/2025	ASSISTANT REGISTRAR	Deletion of Final Order - reg.	PA to Registr ar			
906/ 2025	11/0 2/20 25	NIL DATED 14/02/2025	DY/ASST. REGISTRAR (CST APPEAL BRANCH)	Central sales tax Division Bench Matters causelist	PA			
907/ 2025	11/0 2/20 25	NIL DATED 10/02/2025	DY. REGISTRAR/ TECHNICAL OFFICER(CE NTRAL REGISTRY)	Central Registry cause list for Defect Matters	PA			
908/ 2025	11/0 2/20 25	NIL DATED 09/02/2025	CESTAT, CHENNAI	Disposal Statement - reg.	Memb er(T)			

909/ 2025	11/0 2/20 25	NIL	ASSTT./ DY. REGISTRAR CUSTOMS BRANCH	E-hearing statement for the month of january 2025	PA			
910/ 2025	11/0 2/20 25	NIL	P. DINESHA M(J)	monthly disposal statement of appeals january 2025 -reg.	PA			
911/ 2025	11/0 2/20 25	NIL	PULLELA NAGESWARA RAO M(T)	Monthly disposal statement of appeals in respect of MR. PULLELA NAGESWARA RAO, HONBLE MEMBER (TECHNICAL) FOR THE MONTH OF JANUARY 2025	PA			
912/ 2025	11/0 2/20 25	NIL	PULLELA NAGESWARA RAO M(T)	Monthly disposal statement of appeals in respect of MR. PULLELA NAGESWARA RAO, HONBLE MEMBER (TECHNICAL) FOR THE MONTH OF JANUARY 2025	PA			
913/ 2025	12/0 2/20 25	NIL DATED 11/02/2025	ANAND KUMAR	Outsourcing of various posts in CESTAT for the year 2025-26 - Reg.	Admin istratio n Sectio n			
914/ 2025	12/0 2/20 25	F.NO. 01/25/RTI/CHD- CESTAT/2023 DATED 03/02/2025	ROHIT KUMAR SHUKLA CPIO/ DEPUTY REGISTRAR, CESTAT, CHANDIGAR H	Information sought under RTI Act -reg		CPIO		

915/ 2025	12/0 2/20 25	NIL DATED 10/02/2025	CESTAT, MUMBAI	release of rent arrears-reg		TO (Admn)		
916/ 2025	12/0 2/20 25	NIL DATED 11/02/2025	KULDEEP LAL	leave on 10.02.2025		TO (Admn)		
917/ 2025	12/0 2/20 25	F.NO. D- 22(1)/OUTSOURCING/CESTAT/CH E/2024 DT: 10.02.2025	MOHINDER SINGH DR	Outsourcing of posts in CESTAT Chennai - reg.		TO (Admn)		
918/ 2025	12/0 2/20 25	NIL DATED 11/02/2025	M. AJIT KUMAR	Joining Report - reg.		TO (Admn)		
919/ 2025	12/0 2/20 25	NIL DATED 11/02/2025	GOVIND STENO GR. II	Request for sanction one day C.L. - reg.		TO (Admn)		
920/ 2025	12/0 2/20 25	NIL DATED 11/02/2025	PARMOD KUMAR, SPS	Half day CL on 13/02/2025(afternoon) - Reg.		TO (Admn)		
921/ 2025	12/0 2/20 25	NIL DATED 11/02/2025	M. AJIT KUMAR	Joining Report - reg.		TO (Admn)		
922/ 2025	12/0 2/20 25	NIL DATED 10/02/2025	CESTAT, CHANDIGAR H	request for grant of gratuity for the period served in CESTAT-reg		TO (Admn)		
923/ 2025	12/0 2/20 25	NIL DATED 10/02/2025	BHAVNA SINGH	cl on 11.02.2025		TO (Admn)		
924/ 2025	12/0 2/20 25	NIL DATED 10/02/2025	RAVINDER PAL JINDAL, ADVOCATE	removal of defects in application diary no. 50357025, in the matter if M/S Tinna rubber and infrastructure ltd.		TO (CR)		

925/ 2025	12/0 2/20 25	F.NO. CESTAT/AHD/M(J)/2023- 24/46 DATED 05.02.2025	SOMESH ARORA M(J)	pending representation regarding various points on pay fixation in PF for taking up for consideration with appropriate administrative authorities.		TO (Admn)		
926/ 2025	12/0 2/20 25	NIL DATED 11/02/2025	CESTAT, AHMEDABA D	Forwarding of certificate of Assumption of Charge form II, form III in r/o honble shri satendra vikram singh member (technical)		TO (Admn)		
927/ 2025	12/0 2/20 25	NIL DATED 06/02/2025	M. AJIT KUMAR	One day EL on 10.02.2025		TO (Admn)		
928/ 2025	12/0 2/20 25	F.NO. 01/CESTAT/BANG/SK DATED 11.02.2025	BALASUBRA MANI S, ASSISTANT REGISTRAR	Leave sanction order - Reg.		TO (Admn)		
929/ 2025	12/0 2/20 25	NIL DATED 03/02/2025	CJ MATHEW M(T)	CL on 31.01.2025		TO (Admn)		
930/ 2025	12/0 2/20 25	NIL DATED 11/02/2025	CESTAT, HYDERABAD	forwarding of revised sanction order for hiring of cars	Accou nt Sectio n			
931/ 2025	12/0 2/20 25	NIL DATED 11/02/2025	POOJA (MTS) CONTRACT	asking for experience letter-reg		CT section		
932/ 2025	12/0 2/20 25	NIL	ASSISTANT REGISTRAR	M/S Bharti airtel LTD. ETC vs. the commissioner of central excise pune	DR(J)			
933/ 2025	12/0 2/20 25	NIL DATED 10/02/2025	MOHIT MALIK	request for adjournment of appeal cases- listed on 11.02.2025	DR(J)			

934/ 2025	12/0 2/20 25	NIL	SUPERINTEN DENT (CIVIL) FOR ASSISTANT REGISTRAR	Appeal No. C/389/2006-390/2006, 428/2006-CU(DB) DOD 15.06.2009	DR(J)			
935/ 2025	12/0 2/20 25	NIL DATED 10/02/2025	KRIPA SHANKER, DR, CESTAT, MUMBAI	E-hearing statement for the month of january 2025	PA			
936/ 2025	12/0 2/20 25	F.NO./CESTAT/ROM- ROA/ROSTER/2025 DATED 10-02- 2025	KRIPA SHANKER, DR, CESTAT, MUMBAI	Listing of ROA/ROM Application - reg.	PA to Registr ar			
937/ 2025	12/0 2/20 25	NIL DATED 04/02/2025	INDIRA SHIROORKA R, PA	Forwarding of monthly disposal statement - reg.	PA			
938/ 2025	12/0 2/20 25	NIL DATED 05/02/2025	DVS, SASIDHAR, STENO GR II,	Forwarding of monthly disposal statement in respect of shri P A Augustian, honble member (judicial) for the month of january 2025	PA			
939/ 2025	12/0 2/20 25	NIL DATED 03/02/2025	T. K. SARKAR DY. REGISTRAR	budget allocation for salary	Accou nt Sectio n			
940/ 2025	12/0 2/20 25	NIL DATED 11/02/2025	SANJAY GOYAL	oa no. 060/01566/2024 in the case of vijay kumar kataria and others vs uo12		TO (CL)		
941/ 2025	13/0 2/20 25	NIL DATED 12.02.2025	SANJAY GOYAL	written statement to OA duly vetted and finalized-reg		C and L section		

942/ 2025	13/0 2/20 25	NIL DATED: 12/02/2025	SHRI RAM MEENA, MTS	Compensatory leave on 10/2/2025 in lieu off Night duty (25/01/2025) - Reg.		To (Admn)		
943/ 2025	13/0 2/20 25	NIL DATED: 12/02/2025	MANOJ KUMAR	CGHS Medical Reimburement Claim Form - Reg.		To (Admn)		
944/ 2025	13/0 2/20 25	NIL DATED: 12/02/2025	MANOJ KUMAR (LDC)	CGHS Medical Reimburement Claim Form - Reg.		To (Admn)		
945/ 2025	13/0 2/20 25	NIL DATED: 11/02/2025	ANAND KUMAR , ASO, AD.IC, DOR, MINISTRY OF FINANCE	Outsourcing of various posts of CESTAT for the year 2025-26 - Reg.		To (Admn)		
946/ 2025	13/0 2/20 25	NIL DATED: 12/02/2025	CESTAT KOLKATA	Cancellation of leave- reg. (Rajeev Tandon) Member (T) - Reg.		To (Admn)		
947/ 2025	13/0 2/20 25	NIL DATED: 11/02/2025	CESTAT MUMBAI	URGENT ! DETAILS for completion of service book - Reg.		To (Admn)		
948/ 2025	13/0 2/20 25	NIL DATED: 10/02/2025	S.S.GARG M(J) , CESTAT CHANDIGAR H	Request for grant of gratuity for the period of served in CESTAT - Reg.		To (CL)		
949/ 2025	13/0 2/20 25	NIL DATED: 12/02/2025	CESTAT MUMBAI	Submission of reply on the subject of Combined Higher Secondary Level Examination 2020 Termination of Service - Reg.		To (Admn)		

950/ 2025	13/0 2/20 25	NIL DATED: 03/2/2025	DR/DDO, CESTAT, KOLKATA	Statement of Expenditure for the month of Jan 2025 - Reg.	Accoun t Section			
951/ 2025	13/0 2/20 25	NIL DATED: 11/02/2025	CESTAT MUMBAI	Financial Sanction for 06 Computers - Reg.		AR (Comp).		
952/ 2025	13/0 2/20 25	NIL DATED: 12/02/2025	PRATHAMES H CHAVAN, ASSOCIATE INDIA LAW ALLIANCE	Regarding COD Application No.52725 of 2024 in Appeal (Diary) No. 50332 of 2024 - Reg.	DR(J)			
953/ 2025	13/0 2/20 25	NIL DATED: 11/02/2025	CESTAT CHENNAI	Deletion of Uploaded Order - Reg.	PA to Registr ar			
954/ 2025	13/0 2/20 25	NIL DATED: 11/02/2025	CESTAT ALLAHABAD	Approval for permission to list the order for pronouncement - Reg.	PA to Registr ar			
955/ 2025	13/0 2/20 25	NIL DATED: 11/02/2025	HEMANT KUMAR , STENO GR.-I	Request regarding permission for making corrections in the order sheet bearing Appeal No. ST/57371 / 2013 and ST/ 50907 / 2014. - Reg.	PA to Registr ar			
956/ 2025	13/0 2/20 25	NIL DATED: 12/02/2025	CESTAT KOLKATA	Delete order from Cestat website - Reg.	PA to Registr ar			
957/ 2025	13/0 2/20 25	NIL DATED: 12/02/2025	MOHIT YADAV , UDC	1 day CL on 10/02/2025 - Reg.		To (Admn)		

958/ 2025	13/0 2/20 25	NIL DATED: 12/02/2025	ANIL KUMAR, MTS	Compensatory leave on 10/02/2025 in lieu off 08/02/2025 - Reg.		To (Admn)		
959/ 2025	13/0 2/20 25	NIL DATED: 12/02/2025	SANDEEP , MTS	Compensatory leave on 13/02/2025 in lieu off day duty (09/02/2025) - Reg.		To (Admn)		
960/ 2025	13/0 2/20 25	NIL DATED: 12/02/2025	MANOJ KUMAR (LDC)	CGHS Medical Reimburement Claim Form - Reg.		To (Admn)		
961/ 2025	13/0 2/20 25	NIL DATED: 12/02/2025	ANITHA JAYAKUMAR , SPS	Regarding reimbursement of the payment made for the items purhased for serving tea/refreshment to M(J) Dr, Rachna Gupta. - Reg.	Accou nt Sectio n			
962/ 2025	13/0 2/20 25	NIL DATED: 13/02/2025	PRADEEP SINGH RAWAT, ADVOCATE	Link for E-hearing - Reg.	DR(J)			
963/ 2025	13/0 2/20 25	NIL DATED: 12/02/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. CUSAA-55/2024 Commr. of Central Excise and Service Tax Vs Havells India Ltd. - Reg.	DR(J)			
964/ 2025	13/0 2/20 25	NIL DATED: 13/02/2025	DR / TECHNICAL OFFICER , (CENTRAL REGISTRY)	Supplementary Causelist - Reg.	PA			
965/ 2025	13/0 2/20 25	NIL DATED: 13/02/2025	AJAY SHARMA M(J),	Permission for pronouncement of order - Reg.	PA to Registr ar			

			CESTAT, MUMBAI					
966/ 2025	13/0 2/20 25	NIL DATED: 12/02/2025	GOVIND STENO GR-II	Permission for deletion of uploaded order from the website - Reg.	PA to Registr ar			
967/ 2025	13/0 2/20 25	NIL DATED 29.01.2025	UMA SHANKAR VERMA , DR CESTAT, AHMEDABA D	information required under RTIU act 2005- reg		CPIO		
968/ 2025	13/0 2/20 25	NIL DATED 13/02/2025	KISHAN KUMAR	most immediate examination of demands for grants 2025-26 of the ministry of finance (department of revenue)	Accou nt Sectio n			
969/ 2025	13/0 2/20 25	NIL DATED 11/02/2025	SR. ACCOUNTS OFFICER	release of 10% gratuity amount in respect of shri vijay kumar, HC-reg.		TO (Admn)		
970/ 2025	13/0 2/20 25	NIL DATED 13/02/2025	SELECTION POST SECTION SSC KKR	Rectt to the post of Court Master	Admin istratio n Sectio n			
971/ 2025	13/0 2/20 25	NIL DATED 13/02/2025	SONAL GANWANI	details of president and members-reg	Admin istratio n Sectio n			
972/ 2025	14/0 2/20 25	NIL DATED 13/02/2025	JAGDISH CHAND , M.T.S.	compensatory off on 14/02/2025 in place of performed chowkidar duty (day) on 26.01.2025		TO (Admn)		

973/ 2025	14/0 2/20 25	NIL DATED 13/02/2025	CESTAT, BANGALORE	Seeking permissison for engaging of housekeeping services		TO (Admn)		
974/ 2025	14/0 2/20 25	NIL	MUKESH GUPTA, DR	Casual leave for 14.02.2025		TO (Admn)		
975/ 2025	14/0 2/20 25	NIL DATED 12/02/2025	CESTAT, CHENNAI	verification certificate -reg	Accou nt Sectio n	TO (Admn)		
976/ 2025	14/0 2/20 25	NIL DATED 13/02/2025	CESTAT KOLKATA	One day C.L. application along with station leave permission - reg. R. Muralidhar Member Judicial		TO (Admn)		
977/ 2025	14/0 2/20 25	NIL DATED 05/02/2025	S.K. MOHANTY M(J)	2 days M.L on 3 and 4 february 2025		TO (Admn)		
978/ 2025	14/0 2/20 25	NIL DATED 10/02/2025	RAJEEV TANDON M(T)	Cancellation of leave - reg.		TO (Admn)		
979/ 2025	14/0 2/20 25	NIL DATED 10/02/2025	D.M. MISRA M(J)	Joining Report - reg.		TO (Admn)		
980/ 2025	14/0 2/20 25	NIL DATED 12/02/2025	BINU TAMTA M(J)	CL from 05.04.2025 to 15.04.2025 and prior permission to visit abroad		TO (Admn)		
981/ 2025	14/0 2/20 25	NIL DATED 12/02/2025	DIKSHA SINGH, PA TO HONBLE PRESIDENT	Joining after availing earned leave - Reg.		TO (Admn)		

982/ 2025	14/0 2/20 25	NIL DATED 13/02/2025	SHANKAR PRASAD MOHANTY, MTS	compensatory leave due to domestic work		TO (Admn)		
983/ 2025	14/0 2/20 25	F.NO. A-24(2)/ LEAVE FILE/MS-DR/CHE /2021 DATED 10.02.2025	G. SHRIDHAR, SPS	forwarding leave application and joining report of shri mohinder singh DR-reg		TO (Admn)		
984/ 2025	14/0 2/20 25	F.NO. CESTAT/AHD/11/2016/52 DATED 10.02.2025	UMA SHANKAR VERMA, DR	pay fixation for verification in r/ shri avdresh kumar meena, MTS,CESTAT, ahmedabad		TO (Admn)		
985/ 2025	14/0 2/20 25	NIL DATED 13/02/2025	KULDEEP SINGH, MTS	compensatory leave on 14.02.2025 in place of day duty on 19.01.2025		TO (Admn)		
986/ 2025	14/0 2/20 25	NIL DATED 12/02/2025	HEMAMBIKA R PRIYA M(T)	Application for Casual Leave - Reg.		TO (Admn)		
987/ 2025	14/0 2/20 25	F.NO.PF/CESTAT/MUM/ADMN/MP/2023/57 DATED 06.02.2025	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	forwarding intimation under rule 18(3) of CCS (conduct) rules 1964 received from honble shri M.M. Parthiban, Member (technical)-reg		TO (CL)		
988/ 2025	14/0 2/20 25	F.NO.CESTAT/MUM/ACCOUNTS-SEC./2025/56 DATED 06.02.2025	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	Customs excise and service tax appellate tribunal (CESTAT), Mumbai. F.Y. 2024-25	Account Section			
989/ 2025	14/0 2/20 25	NIL DATED 11/02/2025	DOROTHY JOSEPH, PA TO REGISTRAR	Permission for Deletion/modification of uploaded order-reg	PA to Registrar			

990/ 2025	14/0 2/20 25	F.NO. 36(1)/MISC JUDICIAL/CESTAT/ALLD/2015- PART-II DT-05.02.2025	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Permission for list the order for pronouncement in the matter of M/s Sri jai balaji steel rolling mills Pvt Ltd in appeal No. E/70671-70675, 70420.70431/2021 & E/70003/2022	PA to Registr ar			
991/ 2025	14/0 2/20 25	NIL DATED 05/02/2025	ARVIND KUMAR PANDEY PA TO M(T), CESTAT, ALLAHABAD	Disposal statement of january-2025-reg	PA			
992/ 2025	14/0 2/20 25	NIL DATED 04/02/2025	LAVLESH KUMAR SINGH PA TO HONBLE M(J)	Forwarding of monthly disposal - reg.	PA			
993/ 2025	14/0 2/20 25	NIL DATED 12/02/2025	DIKSHA SINGH, STENOGRAP HER - I	Regarding permission to delete the uploaded order sheet from the website. - reg.	PA to Registr ar			
994/ 2025	14/0 2/20 25	NIL DATED 21/02/2025	DY/ASST. REGISTRAR (CST APPEAL BRANCH)	Central sales Tax division bench matters Causelist	PA			
995/ 2025	14/0 2/20 25	NIL DATED 17/02/2025	DY.REGISTR AR/TECHNIC AL OFFICER (CENTRAL REGISTRY)	Central Registry cause list for Defect Matters	PA			
996/ 2025	14/0 2/20 25	NIL DATED 17/02/2025	DY/ASST. REGISTRAR (	Single Member Bench Matters Causelist - Reg.	PA			

			APPEAL BENCH)					
997/2025	14/02/2025	NIL DATED 13/02/2025	P.K. CHOUDHARY M(J)	Approval for permission to Release the file for re- listing - Reg.	PA to Registrar			
998/2025	14/02/2025	NIL DATED 13/02/2025	P.A. AUGUSTIAN M(J)	Extension of period to pronounce reserved order - reg.	PA to Registrar			
999/2025	14/02/2025	NIL	ATIN SHARMA, M.T.S	10 days EL from 03.03.2025 to 12.03.2025		TO (Admn)		
1000/2025	14/02/2025	NIL DATED 27/01/2025	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Joining Report - reg.		TO (Admn)		
1001/2025	14/02/2025	NIL DATED 13.02.2025	CESTAT, BANGALORE	seeking permission for engaging of housekeeping services		TO (Admn)		
1002/2025	14/02/2025	NIL DATED 14/02/2025	N. RAJA, SPS	Forwarding of E.L. application of honble member(j) Dr. D.M. Misra - reg.		TO (Admn)		
1003/2025	14/02/2025	NIL DATED 14/02/2025	MUKESH GUPTA, DR	cancellation of casual leave for 14.02.2025		TO (Admn)		
1004/2025	14/02/2025	NIL DATED 14/02/2025	ATIN KUMAR	CL on 10.02.2025		TO (Admn)		
1005/2025	14/02/2025	NIL	GAJENDRA SINGH,	medical leave 10.02.25 to 13.02.25 (commuted leave)		TO (Admn)		

			COURT MASTER					
1006 /202 5	14/0 2/20 25	NIL DATED 13/02/2025	SONI KHAN	high importance need clarification		CT section		
1007 /202 5	14/0 2/20 25	NIL DATED 13/02/2025	RANJU MADHRA	Request regarding permission for making correction in the order sheet. - reg.	PA to Registrar			
1008 /202 5	14/0 2/20 25	NIL DATED 13/02/2025	MONIKA DEVI TECHNICAL OFFICER(ADMN)	Office Order - Reg.	PA			
1009 /202 5	14/0 2/20 25	F.NO.11/CESTAT/HYD/ADMN/15-II/32 DATED 10.02.2025	SANTOSH KUMAR TIWARI, DEPUTY REGISTRAR	forwarding explanation letter submitted by sh. V.N. Kumar, Head clerk-reg		TO (Admn)		
1010 /202 5	14/0 2/20 25	F.NO. 04/CESTAT/HYD/PF/SKT/24/33 DATED 10.02.2025	SANTOSH KUMAR TIWARI, DEPUTY REGISTRAR	forwarding leave application of Sh. Santosh Kumar Tiwari, Dy. Registrar, CESTAT hyderabad		TO (Admn)		
1011 /202 5	14/0 2/20 25	NIL DATED 14/02/2025	BUDH SAIN, M.T.S.	Compensatory off on 11.02.2025 in place of chowkidar night duty on 01.02.2025		TO (Admn)		
1012 /202 5	14/0 2/20 25	NIL DATED 10/02/2025	CESTAT, MUMBAI	order passed by honble CAT in case of Dr. S.K. pati vs union of india		TO (CL)		

1013 /202 5	14/0 2/20 25	NIL DATED 14/02/2025	ASMITA SINGH	appearance in W.P.(C) 5025 OF 2024 (Kripa shankar vs. union of india & Anr.)		TO (CL)		
1014 /202 5	14/0 2/20 25	F.NO.CESTAT/MUM/ADMIN/IP/2007/59 DATED 10.02.2025	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	immovable property returns under CCS (Conduct) rules 1964-reg		TO (CL)		
1015 /202 5	14/0 2/20 25	NIL DATED 11/02/2025	BIRENDRA KUMAR PATRA (COMPANY SECRETARY)	removal of defect in diary number 504692025 in the m/o application for ROM filed in Al. no. service tax/0056092/2013, remfry & sagar consultants Pvt. Ltd. (appellant) vs. commr. of central excise & ST		TO (CR)		
1016 /202 5	14/0 2/20 25	F.NO.04/CESTAT/HYD/PF/SKT/24/34 DATED 10.02.2025	SANTOSH KUMAR TIWARI, DEPUTY REGISTRAR	Forwarding of Indentity card of Sh. Santosh Kumar Tiwari, Deputy Registrar, CESTAT, hyderabad		CT section		
1017 /202 5	17/0 2/20 25	NIL DATED: 14/02/2025	CESTAT CHENNAI	DOO Note and Order - Reg.	PA to Registrar			
1018 /202 5	17/0 2/20 25	F. NO. 36 / CESTAT/ KOL/ ROA / 2023 DATED: 14/02/2025	T.K. SARKAR, DY. REGISTRAR.	Constitution of Bench for ROM application - Reg.	PA to Registrar			
1019 /202 5	17/0 2/20 25	NIL DATED: 12/02/2025	DR, CESTAT, HYDERABAD	Request for nomination of Honble members to hear ROA Application - Reg.	PA to Registrar			
1020 /202 5	17/0 2/20 25	F. NO. 09/ 09/ APPEAL- TRANSFER / CESTAT / CHD- 2023 DATED: 11/02/2025	DR, CESTAT, CHANDIGARH	To transfer of 1st folder of appeal to Principal Bench at New Delhi - Reg.	PA to Registrar			

1021 /202 5	17/0 2/20 25	NIL	INDIA LAW ALLIANCE , ADVOCATES FOR THE APPLICANT / APPELLANT	Application for Condonation of Delay No. 52725 of 2024 IN Appeal (Diary) No. 50332 of 2024 (Nancy Trading Company Vs Principal Commr. of Customs)- Reg.	DR(J)			
1022 /202 5	17/0 2/20 25	NIL	CA DIVYANSHU PORWAL , AUTHORISED REPRESENTA TIVE	Filling of Service Tax Appeal in Case of Lac Civil Solution - Reg.	DR(J)			
1023 /202 5	17/0 2/20 25	NIL DATED 14.02.2025	P.V. SUBBA RAO, MEMBER (TECHINCAL)	Permission for pronouncement - reg.	PA to Registr ar			
1024 /202 5	17/0 2/20 25	NIL DATED: 14/02/2025	SWAPNA A NAIR, HEAD CLERK	Half pay leave from 18/02/2025 to 28/02/2025 - Reg.		TO (Admn)		
1025 /202 5	17/0 2/20 25	NIL DATED: 13/02/2025	ANAND KUMAR, ASO, AD.1C. DEPARTMEN T OF REVENUE. 	Discrepancy in revision of pension and settlement of pension Grievances in r/o Smt. S. Rajeshwari, SPS (retired) - Reg.	Admin istratio n Sectio n			
1026 /202 5	17/0 2/20 25	NIL DATED: 17/02/2025	HARSHITA PANDEY, ASSISTANT REGISTRAR, CESTAT, NEW DELHI	Statement to be furnished on half- yearly basis by the Govt. officer to Administration - Reg.	Accou nt Sectio n			

1027 /202 5	17/0 2/20 25	NIL DATED: 13/02/2025	SONI KHAN	High Importance! Need clarification - Reg.	CT Section			
1028 /202 5	17/0 2/20 25	NIL DATED: 14/02/2025	P.K. CHOUDHARY M(J) CESTAT, ALLAHABAD	Approval for permission to list the order for pronouncement - Reg.	PA to Registrar			
1029 /202 5	17/0 2/20 25	NIL DATED: 14/02/2025	S.V. SINGH , M(T), CESTAT, AHMEDABA D	Sanction of 02 days CL on 24th and 25th February, 2025 - Reg.		TO (Admn)		
1030 /202 5	17/0 2/20 25	NIL DATED: 17/02/2025	CESTAT ALLAHABAD	Unable to reply to the appellant who has filed RTI - Reg.		TO (Admn)		
1031 /202 5	17/0 2/20 25	F. NO. A-11(1) / VACANCIES/ CHE / 2016 DATED: 12/02/2025	MOHINDER SINGH, DR, CESTAT, CHENNAI	Recruitment to the post of Court Master (1- ST) in pay band Rs. 9300 - 34800 with G.P. of Rs. 4,600(Pre revised) and in Level 7 of 7th Pay Commision Pay Matrix. - Reg.		TO (Admn)		
1032 /202 5	17/0 2/20 25	NIL DATED: 14/02/2025	DIKSHA SINGH, STENO GR-1	Permission to avail CL on 17th - 18th Feb, 2025 - Reg.		TO (Admn)		
1033 /202 5	17/0 2/20 25	F. NO. CESTAT / AHD / PER / 45 / 2024 / 56 DATED: 11/02/2025	UMA SHANKAR VERMA , DR CESTAT, AHMEDABA D	Forwarding of certificate of assumption of charges, form II & form III in r/o Shri Satendra Vikram Singh, M(T) , CESTAT , Ahmedabad - Reg.		TO (Admn)		
1034 /202 5	17/0 2/20 25	F. NO. 33 / CESTAT / BANG / OSP DATED: 13/02/2025	BALASUBRA MANI S, AR,	Seeking permission for engaging of Housekeeping service for FY 2025-26 - Reg.		TO (Admn)		

			CESTAT, BANGALORE				
1035 /202 5	17/0 2/20 25	F. NO. CESTAT / WZB / MUM / SER. VERIFICATION & CGEGIS / 65 DATED: 11/02/2025	MANAS KUMAR SINHA , DR, CESTAT , MUMBAI	Details for Completion of Service Book - Reg.		TO (Admn)	
1036 /202 5	17/0 2/20 25	F. NO. PF / CESTAT / MUM / ADMN / SS / LDC / 2024 DATED: 27/01/2025	MANAS KUMAR SINHA , DR, CESTAT, MUMBAI	Submission of reply on the subject of Combined Higher Secondary Level Examination 2020 Termination of Service - Reg.		TO (Admn)	
1037 /202 5	17/0 2/20 25	F. NO. A-19(2) / PERS. FILE / MS - DR / CHE/ 2021 DATED: 13/02/2025	G. SHRIDHAR , SPS , CESTAT, CHENNAI	Forwarding of Service verification certificate - Reg.		TO (Admn)	
1038 /202 5	17/0 2/20 25	NIL DATED: 14/02/2025	LALIT KUMAR, LDC	1 day CL on 17/02/2025 - Reg.		TO (Admn)	
1039 /202 5	17/0 2/20 25	NIL DATED: 17/02/2025	CESTAT CHENNAI	04 days CL on 21,24,25 and 27th Feb.2025 & 01 day RH on 26th February 2025- Reg.		TO (Admn)	
1040 /202 5	17/0 2/20 25	NIL DATED: 17/02/2025	BHAVNA SINGH, UDC	Half day CL on 17/02/2025 - Reg.		TO (Admn)	
1041 /202 5	17/0 2/20 25	FILE NO. DLF070724299225 DATED 13.02.2025	REGIONAL PASSPORT OFFICE, DELHI	Submission of passport application by Govt./PSU/Statutory/Autonomous body employee Mr. Parmod Kumar		To(Admn)	

1042 /202 5	17/0 2/20 25	F. NO. A-20(1) / PERS. FILE / PS- SPS / CHE / 2024 DATED: 11/02/2025	MOHINDER SINGH , DR/ HOO	Forwarding of prior information (Immovable Property) in r/o Ms. P. Sakunthala Devi, SPS - Reg.		TO (CL)		
1043 /202 5	18/0 2/20 25	NIL DATED: 17/02/2025	CHANDER KANTA, SPS TO M (J)	Refreshment for reimbursement bill - Reg.	Accou nt Sectio n			
1044 /202 5	18/0 2/20 25	F. NO. GEN/ REV/ OIO/ 19230 / 2024 - REV- O/O COMMR- CUS- PREV- JODHPUR/ 3816 DATED: 03/02/2025	SUGRIVE MEENA, PR. COMMR. OF CUSTOMS (PREV), JODHPUR	Filling of Misc. Application for change in cause title in Customs Appeal No. C/50324/2021, in the case of Commr, Customs (Preventive) - Jaipur I V/s M/s. Pelican Quartz Stone, Jodhpur- Reg.	DR(J)			
1045 /202 5	18/0 2/20 25	NIL DATED: 05/02/2025	R. MURALIDHA R M(J), CESTAT, KOLKATA	Monthly Disposal Statement of Appeals January, 2025 - Reg.	PA			
1046 /202 5	18/0 2/20 25	NIL	K. ANPAZHAKA N M(T), CESTAT, KOLKATA.	monthly disposal statement of appeals January, 2025-reg.	PA			
1047 /202 5	18/0 2/20 25	NIL DATED: 17/02/2025	CESTAT MUMBAI	Request for deletion of order from CESTAT website - Reg.	PA to Registr ar			
1048 /202 5	18/0 2/20 25	F. NO. C-20(1) / COMPLIANCE REPORT TO HQ / CESTAT / CHE / 2023 DATED: 10/02/2025	MOHINDER SINGH , DR	Certificate - Reg.	PA			

1049 /202 5	18/0 2/20 25	F. NO. D-6(1) / LB / CESTAT / CHE / 2019 DATED: 12/02/2025	MOHINDER SINGH ,DR	Refrence to Larger Bench - Reg.	PA to Registrar			
1050 /202 5	18/0 2/20 25	F. NO. D-6(1) / DOO / CESTAT / CHE / 2019 DATED: 12/02/2025	MOHINDER SINGH DR, CESTAT, CHENNAI	Difference of opinion matter - reg.	PA to Registrar			
1051 /202 5	18/0 2/20 25	NIL DATED 17.02.2025	SANJAY GOYAL	O. A. NO. 060/00390/2024 IN C/O VIAJY KUMAR VS. UOI PROCEEDINGS DATED 17.02.2025 -REG		TO (CL)		
1052 /202 5	18/0 2/20 25	NIL DATED 10.02.2025	P. DINESHA M(J) , CESTAT, CHENNAI	LEAVE ON 07.02.2025 AND WILL JOIN IN 10.02.2024-RG		TO (Admn)		
1053 /202 5	18/0 2/20 25	NIL DATED: 18/02/2025	ANAND KUMAR, ASO, AD.1C. DEPARTMEN T OF REVENUE.	Proposal for amendment in RRs of Stenographer Grade I in CESTAT - Reg.	Admin istration Section			
1054 /202 5	18/0 2/20 25	NIL DATED: 18/02/2025	JITENDER, MTS	Compensatory leave on 27/02/2025 to 28/02/2025 in lieu of Night Duty (14/02/2025) & day Duty (16/02/2025) - Reg.		TO (Admn)		
1055 /202 5	18/0 2/20 25	NIL DATED: 14/02/2025	N. RAJA, SPS	Forwarding of EL application of Honble M(J) Dr. D.M. Misra - Reg.		TO (Admn)		
1056 /202 5	18/0 2/20 25	NIL DATED: 13/02/2025	R. MURALIDHA R M(J),	01 day CL Application along with station Leave Permission - Reg.		TO (Admn)		

			CESTAT, KOLKATA					
1057 /202 5	18/0 2/20 25	NIL DATED: 11/02/2025	M. AJIT KUMAR, M(T) CESTAT, CHENNAI	Joining Report on 11/02/2025 - Reg.		TO (Admn)		
1058 /202 5	18/0 2/20 25	NIL DATED: 18/02/2025	ARVIND KUMAR, UDC	Memo Reply - Reg.		TO (Admn)		
1059 /202 5	18/0 2/20 25	NIL DATED: 18/02/2025	A.K. JYOTISHI M(T)	02 days CL on 19/02/2025 & 20/02/2025 - Reg.		TO (Admn)		
1060 /202 5	18/0 2/20 25	F. NO. 8 / 8 /PERS. / R.K.S / D.R. / ADMN. / CHD-2022 DATED: 17/02/2025	ROHIT KUMAR SHUKLA, DEPUTY REGISTRAR, CESTAT, CHANDIGAR H	Prior intimation or sanction for purchase of Second Hand Motor Car- Reg.		TO (CL)		
1061 /202 5	18/0 2/20 25	NIL DATED: 17/02/2025	SHENAJ BANO, STENO GRADE I	Regarding permission to delete the uploaded ordersheet from the website - Reg.	PA to Registrar			
1062 /202 5	18/0 2/20 25	F. NO. CESTAT / WZB / SKM / 2025 DATED: 17/02/2025	S.K. MOHANTY M(J) , CESTAT, MUMBAI	Permission for pronouncement of orders. - Reg.	PA to Registrar			

1063 /202 5	18/0 2/20 25	NIL DATED: 18/02/2025	CESTAT KOLKATA	Delete Order From CESTAT website - Reg.	PA to Registr ar			
1064 /202 5	18/0 2/20 25	F. NO. PAO (REVENUE) / PENSION / P K NEELA REDDY /2025 / 4292 DATED: 13/02/2025	ASSTT. ACCOUNTS OFFICER	Pension case of Smt. P K Neela Reddy, SPS - Reg.		TO (Admn)		
1065 /202 5	19/0 2/20 25	NIL DATED: 18/02/2025	D.M.MISRA , M(J)	Joining Report - Reg.		TO (Admn)		
1066 /202 5	19/0 2/20 25	F. NO. A-11(1)/ VACANCIES / CHE / 2016 DATED: 13/02/2025	MOHINDER SINGH , DR/ HOO	Recruitment to the post of MTS in the pay band Rs. 5200- 20200 with G.P. of Rs. 1800/- (Pre revised) and in Level 1 of 7th Pay Commission Pay Matrix. - Reg.		TO (Admn)		
1067 /202 5	19/0 2/20 25	F.NO C-19/M/IMMOVABLE PROPERTY/2009 DATED 14.02.2025	MOHINDER SINGH, DR	FORWARDING IMMOVABLE PROPERTY RETURN-REG		TO (CL)		
1068 /202 5	19/0 2/20 25	BIL DATED 07.02.2025	SOMESH ARORA, M(J)	AVAILING HOME TOWN LTC FROM 28.02.2025 TO 4.03.2025 WITH WIFE ANJALI ARORA-REG		TO (CL)		
1069 /202 5	19/0 2/20 25	NIL DATED 18.02.2025	SPS TO HONBLE PRESIDENT	REIMBURSEMENT FOR REFRESHMENT OF MONTH JANURAY 2025-REG	Accou nt Sectio n			
1070 /202 5	19/0 2/20 25	NIL DATED 18.02.2025	CESTAT KOLKATA	DELETE ORDER FORM THE WEBSITE- REG	PA to Registr ar			
1071 /202 5	19/0 2/20 25	NIL DATED: 18/02/2025	SURAJ SINGH , MTS	02 days CL on 19/02/2025 & 20/02/2025 - Reg.		TO (Admn)		

1072 /202 5	19/0 2/20 25	NIL DATED 14.02.2025	P. DINESHA M(J) , CESTAT, CHENNAI	mahakumbh mela 2025 visit with family-reg		TO (Admn)		
1073 /202 5	19/0 2/20 25	NIL DATED: 19/02/2025	SHANKAR PRASAD MOHANTY, MTS	01 day CL on 20/02/2025 - Reg.		TO (Admn)		
1074 /202 5	19/0 2/20 25	NIL DATED 18.02.2025	ANAND KUMAR, (ASSISTANT SECTION OFFICER, AD. IC, CESTAT,	Proposal for amendment in RRs of Stenographer Grade I in CESTAT - Reg.		TO (Admn)		
1075 /202 5	19/0 2/20 25	NIL DATED: 19/02/2025	ASHOK KUMAR, UDC	CL application on 14/02/2025 , 17/02/2025 & 18/02/2025 - Reg.		TO (Admn)		
1076 /202 5	19/0 2/20 25	NIL DATED 10.02.2025	ARVIND KUMAR PANDEY STENO - II CESTAT, ALLAHABAD .	a letter by Honble member technical-reg		TO (Admn)		
1077 /202 5	19/0 2/20 25	NIL DATED: 19/02/2025	MOHIT YADAV, UDC	01 day CL on 20/02/2025 - Reg.		TO (Admn)		
1078 /202 5	19/0 2/20 25	NIL DATED 18.02.2025	LALIT KUMAR, LDC, CASH SECTION	explanation for late arrivals and leave application discrepancy-reg		TO (Admn)		

1079 /202 5	19/0 2/20 25	NIL DATED 18.02.2025	ARCHANA, STENO GRADE - I	13 and 14 medical leave -reg		TO (Admn)		
1080 /202 5	19/0 2/20 25	NIL DATED 18.02.2025	ARCHANA, STENO GRADE - I	joining report-reg		TO (Admn)		
1081 /202 5	19/0 2/20 25	NIL DATED: 19/02/2025	JAGDISH CHAND , M.T.S.	Compensatory leave for 20th & 25th February,2025 in lieu off Chowkidar (night) on 31st Jan,2025 & 15th Feb, 2025 - Reg.		TO (Admn)		
1082 /202 5	19/0 2/20 25	NIL DATED 18.02.2025	ARCHANA, STENO GRADE - I	joining report after nine days of child care leave-reg		TO (Admn)		
1083 /202 5	19/0 2/20 25	NIL DATED: 19/02/2025	PRADEEP TOMAR, UDC	02 days EL from 20th & 21/02/2025 - Reg.		TO (Admn)		
1084 /202 5	19/0 2/20 25	NIL	ARVIND KUMAR, LDC	EL FOR 29 DAYS FROM 20.01.2025 TO 17.02.2025-REG		TO (Admn)		
1085 /202 5	19/0 2/20 25	NIL DATED: 19/02/2025	AJAY KUMAR, LDC	CGHS Medical Reimbursement Claim Form - Reg.		TO (Admn)		
1086 /202 5	19/0 2/20 25	NIL DATED 19.02.2025	GAGAN DEEP, LDC	1 DAY MEDICAL LEAVE ON 18.02.2025-REG		TO (Admn)		
1087 /202 5	20/0 2/20 25	NIL DATED 19.02.2025	S. K. PATI M (J)	REQUEST FOR GRANT OF ONE DAY CL ON 21.02.2025 ALONGWITH PERMISSION TO AVAIL PUBLIC HOLIDAYS AND LEAVE HEADQUARTERS-REG		TO (Admn)		

1088 /202 5	20/0 2/20 25	F. NO. 11/04/2024-IFU-III DATED: 04/02/2025	SUNIL BHAGWAT CHAUDHARY , DIRECTOR (BUDGET)	Demand No. 35- Department of Revenue- Savings & Excesses - Final Requirement 2024- 25. - Reg.	Accou nt Sectio n			
1089 /202 5	20/0 2/20 25	NIL DATED 19.02.2025	CESTAT CHANDIGAR H	Revised form of application regarding to grant leave to visit canada in the month of april w.r.t rajesh kumar, udc-reg		TO (Admn)		
1090 /202 5	20/0 2/20 25	NIL DATED 19.02.2025	SANDEEP MTS	LEAVE ON 18.02.2025-REG		TO (Admn)		
1091 /202 5	20/0 2/20 25	NIL DATED 19.02.2025	POOJA , LDC	LEAVE FOR 2 DAYS FROM 20.02.2025 TO 21.02.2025-REG		TO (Admn)		
1092 /202 5	20/0 2/20 25	NIL	J. K. GOLAY, SPS	EL FOR 2 DAYS 20.02.2025 TO 21.02.2025-REG		TO (Admn)		
1093 /202 5	20/0 2/20 25	NIL DATED 19.02.2025	SANJIV SRIVASTAVA , M(T), CESTAT, ALLAHABAD	JOINING REPORT-REG		TO (Admn)		
1094 /202 5	20/0 2/20 25	NIL DATED 19.02.2025	ARVIND KUMAR PANDEY PA TO M(T), CESTAT, ALLAHABAD	APPLICATION FOR JOINING REPORT- REG		TO (Admn)		
1095 /202 5	20/0 2/20 25	NIL	LALIT KUMAR, LDC	13 DAYS LEAVE-REG		TO (Admn)		

1096 /2025	20/02/25	F.NO 8/8/PERS/R.K.S/D.R/ADMN/CHD- 2022 DATED 17.02.2025	ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGARH	Prior intimation or sanction for purchase of Second Hand Motor Car- Reg.		TO (CL)		
1097 /2025	20/02/25	NIL	SATYA CONSTRUCTI ON COMPANY	COPY OF DD FOR RS 500/- FOR ROA APPLICATION IN C/O SATYA CONSTRUCYION COMPANY, CIVIL LINES KATNI-REG		TO (CR)		
1098 /2025	20/02/25	NIL DATED 19.02.2025	RANJAN MEHTA AND ASSOCIATES	REQUEST FOR EXTENSION TO CORRECT DEFECTS IN R/O APPEAL AGAINST OIO/OIA BEARING NO. 404- AK-ST-JPR-2024 DATED 13.06.2024-REG	DR(J)			
1099 /2025	20/02/25	NIL DATED 19.02.2025	C J MATHEW, MEMBER (TECHNICAL)	Permission for pronouncement - reg.	PA to Registr ar			
1100 /2025	20/02/25	NIL DATED 18.02.2025	MONIKA DEVI (TECHNICAL OFFICER), CESTAT, NEW DELHI	ORDER-REG	PA			
1101 /2025	21/02/25	NIL DATED 19.02.2025	CESTAT AHMEDABA D	CONSTITUTION OF BENCH FOR LISTING OF ROM/ROA application-reg	PA to Registr ar			
1102 /2025	21/02/25	NIL DATED 20.02.2025	DOROTHY JOSEPH, PA TO REGISTRAR	Reimbursement of Refreshment- Reg.	Accou nt Sectio n			

1103 /202 5	21/0 2/20 25	NIL	AJAY KUMAR , LDC	2 days C L on 17/02/25 to 18/02/25- regarding		TO (Admn)		
1104 /202 5	21/0 2/20 25	NIL	SANDEEP MALHOTRA COURT-I	permission to leave station, 23/2/25 to 23/2/25 regarding		TO (Admn)		
1105 /202 5	21/0 2/20 25	NIL	ANAND KUMAR ASO,AD. IC,	outsourcing of various posts-29/01/25 reg		TO (Admn)		
1106 /202 5	21/0 2/20 25	01/CESTAT/BANG/CKK	BALASUBRA MANI S	Forwarding of leave application alongwith joining report -reg		TO (Admn)		
1107 /202 5	21/0 2/20 25	644/SB-VR/SRPT/2024	SUPERINTEN DENT OF POLICE SURYAPET	sumission of verfication of charatert and antecedent report in respect of akruthi kotewswar rao-reg b		TO (Admn)	f.no.23(9))/selectio n post xi/ court master/a dmin 2023	
1108 /202 5	21/0 2/20 25	NIL	MUKESH GUPTA	casual leave for 21-2-2025		TO (Admn)		
1109 /202 5	21/0 2/20 25	NIL	KRISHNA KUMAR	leave application 19-2-25		TO (Admn)		
1110 /202 5	21/0 2/20 25	NIL	CHANDER KANTA SR.P.S	application leave 21-2-25		TO (Admn)		

1111 /2025	21/0 2/2025	NIL 2024-25-REG	CESTAT KOLKATA	requirement of additional grant for the f.y		Account t section		
1112 /2025	21/0 2/2025	517222024	ANKUR KHARE, ADVOCATE	reply in response to your deficiency memo		TO (CR)	28/1/25	
1113 /2025	21/0 2/2025	24576 17/2/25	ASSISTANT COMMISSION ER	cestat final order 50807/2023 to 03/07/2023 - tax appeal 52591/2016	DR(J)			
1114 /2025	21/0 2/2025	2085/2025 IN C.A	ASSISTANT REGISTRAR	civil appeal no. 2085 of 2020	DR(J)			
1115 /2025	21/0 2/2025	C.A NO. 849-852/ 2025	ASSISTANT REGISTRAR	civil appeal nos. 849-852 of 2025	DR(J)			
1116 /2025	21/0 2/2025	C.A NO. 2185/ 2025	ASSISTANT REGISTRAR	civil appeal no. 2185 of 2025	DR(J)			
1117 /2025	21/0 2/2025	ST/50384/2024	KUMUD BHATNAGAR (CONSULTAN T/ AUTHORIZR D REPRESENTA	REQUEST TO ADJOURM ALL THE CASES RELATED TO THE DEMAND OF SERVICE TAX ON ROYALTY ON MINING ACTIVITY -REG	DR(J)			
1118 /2025	21/0 2/2025	NIL 28/02/25	DY/ ASST.REGIST RAR CST APPEAL BRANCH	APPEAL OF REGULAR MATTERS	PA			

1119 /202 5	21/0 2/20 25	CESTAT/AHD/DY. R. 34/2023	UMMA SHANKAR VARMA	Circuit Bench - Reg.	PA to Registr ar			
1120 /202 5	21/0 2/20 25	A-45(1)MISC-AR (JUDICAL) /CHE/2016	MOHINDER SINGH	APPEAL NO. C/42213/2017 ,C/41655, 41657 AND 41658/2019 IN THE CASE OF COMMISSIONER OF CUSTOM CHENNAI ALLWIN CARGO SERVICE- REG	PA to Registr ar			
1121 /202 5	21/0 2/20 25	NIL	SIDDHARTH R GUPTA	to the circulate the envelopes with calenders as aforementioned	PA			
1122 /202 5	21/0 2/20 25	NIL	KUMUD BHATNAGAR	ST/50384/51777/50316/50385/50385/50386/ 50389/50393/50394/50456/50393/50389/50 385	DR(J)			
1123 /202 5	21/0 2/20 25	NIL DATED 20.02.2025	BINEESH KUMAR K.S., REGISTRAR	FOREIGN VISIT-REG	PA to Registr ar			
1124 /202 5	21/0 2/20 25	NIL 20/02/2025	MAHENDER L.D.C	permission ex-post facto blood test		TO (Admn)		
1125 /202 5	21/0 2/20 25	UNDER CCS RULES, 1972 STENO GRADE II	MEMBER (TECHNICAL)	form of application for leave		TO (Admn)		
1126 /202 5	21/0 2/20 25	NIL	NAVEEN KUMAR UDC	application for leave or for extension of leave		TO (Admn)	cestat, new delhi	
1127 /202 5	21/0 2/20 25	NIL	ANJANI	leave on 27/2/25 to 28/2/25 for nephew marrige		TO (Admn)		

1128 /202 5	21/0 2/20 25	NIL	ANJANI	leave on 12/3/25 to 13/3/25		TO (Admn)		
1129 /202 5	21/0 2/20 25	NIL	MUKESH GUPTA	office order 18/02/25	PA			
1130 /202 5	21/0 2/20 25	NIL	DY. RAGISTRAR/ TECHNICAL OFFICER	central registry cause list for defect matters	PA			
1131 /202 5	21/0 2/20 25	NIL	DY. REGISTRAR/ TECHNICAL OFFICERS	list for defect matters	PA			
1132 /202 5	21/0 2/20 25	4-45(1)/MISC-AR (JUDICAL)/CHE/2016	MOHINDER SINGH	appeal no.C/41907 and 41954/2017, commissioner of custom	PA to Registrar	TO (Admn)		
1133 /202 5	21/0 2/20 25	APPEAL NO. ST/51776/2015	DEPUTY/ASS TT. REGISTRAR	osna election pvt ltd , commissioners of service tax service tax delhi	PA to Registrar			
1134 /202 5	21/0 2/20 25	NIL	SATPAAL SINGH	leave on 24, 25 ,27, 28/02/25		TO (Admn)		
1135 /202 5	21/0 2/20 25	NIL	JASBIR SINGH	joining report on 20/02/25		TO (Admn)		
1136 /202 5	21/0 2/20 25	NIL DATED 21/02/2025	CESTAT, MUMBAI	one time financial section for outsourcing of stenographers -reg	Admin istration			

					Section			
1137 /202 5	21/0 2/20 25	NIL DATED 21/02/25	CESTAT KOLKATA	statement of immoveable R.M		TO (Admn)		
1138 /202 5	21/0 2/20 25	NIL	CESTAT KOLKATA	statement of immoveable property		TO (Admn)		
1139 /202 5	21/0 2/20 25	NIL DATED 21/02/25	CESTAT KOLKATA	statment of immoveable property return for the year		TO (Admn)		
1140 /202 5	21/0 2/20 25	NIL DATED 21/02/2025	SANJIV SRIVASTAVA	leave travel concession from allahabad to mumbai		TO (Admn)		
1141 /202 5	21/0 2/20 25	NIL DATED 21/02/25	SATPAL SINGH	medical reimbursement claim form		TO (Admn)		
1142 /202 5	21/0 2/20 25	NIL DATED 21/02/2025	ANITHA JAYAKUMAR	submiision for pension papers reg		TO (Admn)		
1143 /202 5	24/0 2/20 25	F.NO DL/WEST/HQRS/REVIEW/CESTAT /WELLSPRING/2024/14250/21/02/20 25 DATED 20.02.2025	ASSISTANT COMMISSION ER (REVIEW) CGST DELHI WEST	REQUEST FOR FORWARDING CERTIFIED COPY OF FINAL ORDER NO. 56215/2024 DATED 01.08.2024 IN R/O M/S WELSPRING UNIVERSAL-REG	DR(J)			
1144 /202 5	24/0 2/20 25	NIL DATED 24.02.2025	P A AUGUSTIAN, MEMBER, (JUDICIAL)	pronouncement of Order - reg.	PA to Registr ar			

1145 /202 5	24/0 2/20 25	NIL DATED 24.02.2025	T VISWA PRAKASH, DEPUTY REGISTRAR	REQUEST FOR CORRECTION IN ACR GRADING FROM 1999 TO 2022 IN RESPECT OF T VISWA PRAKASH UNDER F.NO.28 (49)/ cestat /apar/admn-04 dated 08/01/2025-reg		TO (Admn)		
1146 /202 5	24/0 2/20 25	NILL DATED 18/02/2025	(D.M MISHRA) MEMBER (JUDICIAL)	Joining Report - reg.		TO (Admn)		
1147 /202 5	24/0 2/20 25	NILL DATED 17FEBRUARY 2025	(M. AJIT KUMAR)	request for casual leave from 21 to 27 February and one day R.H on 26 February 2025		TO (Admn)		
1148 /202 5	24/0 2/20 25	NILL 24/02/2025	JASBIR SINGH COURT MASTER	Half day CL on 24/02/2025 - Reg.		TO (Admn)		
1149 /202 5	24/0 2/20 25	NILL 24/02/2025	ARVIND KUMAR LDC	request for revised updating of family detail in record		TO (Admn)		
1150 /202 5	24/0 2/20 25	NILL 13/02/2025	SATPAL SINGH MTS	request for one day compenstory leave for 14-02-2025		TO (Admn)		
1151 /202 5	24/0 2/20 25	NILL 17-02-2025	HEMANT KUMAR, STENO GRADE I	Application for C.L.		TO (Admn)		
1152 /202 5	24/0 2/20 25	NILL 24/02/2025	RAJU KUMAR, MTS	Compensatory leave application -reg		TO (Admn)		

1153 /202 5	24/0 2/20 25	NILL 24/02/2025	RAM KUMAR MTS	medical certification		TO (Admn)		
1154 /202 5	24/0 2/20 25	NILL 18/12/2025	MONIKA DEVI TECHNICAL OFFICER(AD MN)	requested to furnish the immovable property return for the year 2024 as on 01/01/2025		TO (Admn)		
1155 /202 5	24/0 2/20 25	NILL 21/02/2025	SAKAL DEO SAH, COURT MASTER	submitting of reimbursement bill in r/o TA on retirement -reg		Account t section		
1156 /202 5	24/0 2/20 25	NILL 25-02-2025	ANJANI	Financial Sanction of Rs. 19,76,894.40/- for hiring 04 stenographer through bidding on geM-reg for hiring of vehicles -reg.	Account nt Section n			
1157 /202 5	24/0 2/20 25	NILL 21-02-2025	MANAS KUMAR SINHA, DEPUTY REGISTRAR, CESTAT, MUMBAI	requisition for new laptop to honorable shri S.K. mohanty,member (j)-reg		AR (Comp.)		
1158 /202 5	24/0 2/20 25	NILL 24-02-2025	GAURAV GUPTA(ACCOUNTS DEPARTMEN T)	request for the adjournment		TO (CR)		
1159 /202 5	24/0 2/20 25	NILL 22/02/2025	RAJ KUMAR SINGH CHAUHAN	REMINDER REFUND OF EXCESS DEPOSIT OF APPEAL FEES	DR(J)			

1160 /202 5	24/0 2/20 25	NILL 21-02-2025	R.K. SHUKLA DEPUTY REGISTRAR	CONSTITUTION OF ROA/ROM APPLICATIONS FILED DURING 2019 TO 2021-REG	PA to Registr ar			
1161 /202 5	24/0 2/20 25	NILL 21-02-2025	DY. REGISTRAR/ TECHNICAL OFFICER(CE NTRAL REGISTRY)	CENTRAL REGISTRY REQUIRED CAUSE LIST FOR DEFECT MATTERS	PA			
1162 /202 5	24/0 2/20 25	NILL 21-02-2025	DY. REGISTRAR/ TECHNICAL OFFICER(CE NTRAL REGISTRY)	central registry supplementary cause list defect matter	PA			
1163 /202 5	24/0 2/20 25	NILL 21-02-2025	MONIKA DEVI (TECHNICAL OFFICER)	ORDER	PA			
1164 /202 5	24/0 2/20 25	NILL 24-02-2025	DY. REGISTRAR/ TECHNICAL OFFICER(CE NTRAL REGISTRY)	CENTRAL REGISTRY REVISED CAUSE LIST FOR DEFECT MATTERS	PA			
1165 /202 5	24/0 2/20 25	NILL 24-02-2025	DEPUTY REGISTRAR	REQUEST FOR NOMINATION OF HONABLE MEMBERS TO HEAR ROM APPLICATION -REG	PA to Registr ar			
1166 /202 5	24/0 2/20 25	NILL 25-02-2025	DY.REGISTR AR/TECHNIC AL OFFICER	Central Registry revised cause list for Defect Matters	PA			

			(CENTRAL REGISTRY)					
1167 /202 5	25/0 2/20 25	NILL 24/02/2025	MAHENDER, LDC	leave for one day (21-02-2025)		TO (Admn)		
1168 /202 5	25/0 2/20 25	NILL 24/02/2025	BHAWNA SINGH, UDC	leave for two days (20-02-2025 and 21-02-2025)		TO (Admn)		
1169 /202 5	25/0 2/20 25	NILL 24/02/2025	PARDEEP TOMER, UDC	Joining Report - reg.		TO (Admn)		
1170 /202 5	25/0 2/20 25	NILL 24/02/2025	G. K. MEENA , HEAD CLERK	file the IPR for the year 2024 -reg		TO (Admn)		
1171 /202 5	25/0 2/20 25	NILL 24/02/2025	HARISH, LDC	application for leave for extension of leave		TO (Admn)		
1172 /202 5	25/0 2/20 25	NILL 21-02-2025	SOMESH ARORA M(J)	Availing of Home Town L. T. C. from 28 februaruy to 4 march 2025		TO (Admn)		
1173 /202 5	25/0 2/20 25	NILL 24/02/2025	BINU TAMTA M(J)	One day C.L. 25 February 2025- reg.		TO (Admn)		
1174 /202 5	25/0 2/20 25	NILL 03--2-2025	RACHNA GUPTA M(J)	form of application for leave		TO (Admn)		
1175 /202 5	25/0 2/20 25	NILL 24/02/2025	ATIN SHARMA, M.T.S	Medical Reimbursement claim form		TO (Admn)		

1176 /2025	25/02/2025	NILL 24/02/2025	ATIN SHARMA, M.T.S	Medical Reimbursement claim form		TO (Admn)		
1177 /2025	25/02/2025	NILL 24/02/2025	T. K. SARKAR DY. REGISTRAR	Final requirement of Budget for the financial year 2024- 2025 - Reg.	Account Section			
1178 /2025	25/02/2025	NILL 24/02/2025	P.ANJANI KUMAR M(T)	request for pronouncement of reserved order-reg	PA to Registrar			
1179 /2025	25/02/2025	NILL 24/02/2025	N. RAJA SR. PS	permission to delete final order No 20186/2025 in appeal No.ST/27635/2013 from the CESTAT WEBSITE -REG	PA to Registrar			
1180 /2025	25/02/2025	NILL 25-02-2025	D.M. MISRA M(J)	GRANT OF PERMISSION TO PRONOUNCE RESERVED ORDER-REG	PA to Registrar			
1181 /2025	27/02/2025	NILL 25-02-2025	ACCOUNTS OFFICER	verification of qualifying service in respect of sh. pramod kumar,sps before retirement under rule 32 of ccs pension rules,1972 and along with service book		TO (Admn)		
1182 /2025	27/02/2025	NILL 25-02-2025	LALIT KUMAR, LDC	one day leave on 24-02-2025		TO (Admn)		
1183 /2025	27/02/2025	NILL 25-02-2025	HARSHITA PANDEY, ASSISTANT REGISTRAR	leave on 27-02-2025 and 28-02-2025		TO (Admn)		
1184 /2025	27/02/2025	NILL 24/02/2025	ASHOK JINDAL M(J)	application for earned leave		TO (Admn)		

1185 /202 5	27/0 2/20 25	NILL 25-02-2025	RANJU MADHRA	two days leave on 3-03-2025 and 04-03-2025		TO (Admn)		
1186 /202 5	27/0 2/20 25	NILL 25-02-2025	POOJA	medical reimbursement claim form		TO (Admn)		
1187 /202 5	27/0 2/20 25	NILL 25-02-2025	POOJA	Medical Reimbursement claim form		TO (Admn)		
1188 /202 5	27/0 2/20 25	NILL 18-02-2025	SANTOSH KUMAR TIWARI, DEPUTY REGISTRAR	forwading of casual leave application of honble member(t) sh. A.K jyotishi- reg		TO (Admn)		
1189 /202 5	27/0 2/20 25	NILL 10-02-2025	TEJO SHRI , STENO G-1	one day leave on 14 February 2025		TO (Admn)		
1190 /202 5	27/0 2/20 25	NILL 25-02-2025	POOJA LDC	form of application for leave		TO (Admn)		
1191 /202 5	27/0 2/20 25	NILL 24/02/2025	TEJO SHRI , STENO G-1	leave for 2 days from 18 to 19 February 2025		TO (Admn)		
1192 /202 5	27/0 2/20 25	NILL 20-02-2025	DY REGISTRAR, CESTAT, CHANDIGAR H	direct recruitment to the post of mts in the pay band rs.5200-20200/- grade pay rs1800/- pre revised level-1 in the 7th pay CPC pay matrix-reg		TO (Admn)		

1193 /202 5	27/0 2/20 25	NILL 25-02-2025	ANIL KUMAR, MTS	form of application for leave		TO (Admn)		
1194 /202 5	27/0 2/20 25	NILL 13-02-2025	SWAPNIL TIWARI, ASSISTANT REGISTRAR,	forwarding of joining report-reg		TO (Admn)		
1195 /202 5	27/0 2/20 25	NILL 19-02-2025	DEPUTY REGISTRAR, CESTAT, CHANDIGAR H	forwading of explanation of prior intimation of purchasing property in r/o sh.kailash, steno gr-1		TO (Admn)		
1196 /202 5	27/0 2/20 25	NILL 10-02-2025	SWAPNIL TIWARI, ASSISTANT REGISTRAR,	forwading of statement of immovale property return for the year 2024-reg		TO (Admn)		
1197 /202 5	27/0 2/20 25	NILL 19-02-2025	DY REGISTRAR CESTAT CHANDIGAR H	revised form of application regarding to grant leave to visit abroad(canada) in the month of april w.r.t shri rajesh kumar,UDC-reg		TO (Admn)		
1198 /202 5	27/0 2/20 25	NILL 25-02-2025	VASA SESHAGIRI RAO M(T)	one day restriced holiday on 26feb2025		TO (Admn)		
1199 /202 5	27/0 2/20 25	NILL 25-02-2025	ANAND KUMAR	creation of posts in CESTAT -REG		TO (Admn)		
1200 /202 5	27/0 2/20 25	NILL 25-02-2025	DR AJAYA KRISHNA VISHVESHA	permission to avail Restricted leave on 26 February 2025-reg-reg.		TO (Admn)		

1201 /202 5	27/0 2/20 25	NILL 17-02-2025	MANAS KUMAR SINHA DR	release the rent arears amount Rs.9,80,12,794/-+GST-reg		TO (Admn)		
1202 /202 5	27/0 2/20 25	NILL 24/02/2025	CHANDER KANTA SR. P. S.	immovable property return of the 2024		TO (Admn)		
1203 /202 5	27/0 2/20 25	NILL 31-01-2025	ANITHA JAYAKUMAR	immovable property for the year 2025		TO (Admn)		
1204 /202 5	27/0 2/20 25	NILL 15-01-2025	RACHNA GUPTA M(J)	immovable property for the year 2024-reg		TO (Admn)		
1205 /202 5	27/0 2/20 25	NILL 25-02-2025	DHEERAJ LAL ASSISTANT REGISTRAR	two days leave on27-02-2025 and 28-02-2025		TO (Admn)		
1206 /202 5	27/0 2/20 25	NILL 24/02/2025	DR SUVENDU KUMAR PATI MEMBER(J)	request for grant of one day casual leave on 21 feb2025 alongwith permission to avail public holidays and to leave the headquarters		TO (Admn)		
1207 /202 5	27/0 2/20 25	NILL 10-02-2025	RAJEEV TANDON M(T)	Cancellation of leave - reg.		TO (Admn)		
1208 /202 5	27/0 2/20 25	NILL 25-02-2025	ARCHANA, STENO GRADE - I	One day C.L. on 03-03-2025- reg.		TO (Admn)		
1209 /202 5	27/0 2/20 25	NILL 26-02-2025	T.K. SARKAR, DR	direct recruitment to the post of mts in the pay band rs.5200-20200/- grade pay rs1800/- pre revised level-1 in the 7th pay CPC pay matrix-reg		TO (Admn)		

1210 /202 5	27/0 2/20 25	NILL 24/02-2025	PARDEEP KUMAR, LDC	one day leave on 25-02-2025		TO (Admn)		
1211 /202 5	27/0 2/20 25	NILL 25-02-2025	NAVEEN KUMAR , UDC	application for leave or for extension of leave		TO (Admn)		
1212 /202 5	27/0 2/20 25	NILL 27-02-2025	VAISHALI KHARBANDA	one day leave on 25-02-2025		TO (Admn)		
1213 /202 5	27/0 2/20 25	NILL 25-02-2025	ROHIT KUMAR SHUKLA, DEPUTY REGISTRAR,	application for considering promotion-reg		TO (Admn)		
1214 /202 5	27/0 2/20 25	NILL 27-02-2025	CESTAT, MUMBAI	request for casual leave and station leave - reg		TO (Admn)		
1215 /202 5	27/0 2/20 25	NILL 18-02-2025	UMA SHANKAR VERMA, DR	forwading of application of TA on tour advance in r/o shri s.sv singh,honable memberItechnical) cestat, Ahmedabad -reg	Accou nt Sectio n			
1216 /202 5	27/0 2/20 25	NILL 20-02-2025	BALASUBRA MANI S, ASSISTANT REGISTRAR	forwading of final settlement of home town LTC for the year 2025-reg	Accou nt Sectio n			
1217 /202 5	27/0 2/20 25	NILL 19-02-2025	SANTOSH KUMAR TIWARI	forwarding directory of cestat, hyderabad for uploading on cestat website-reg		CT section		

1218 /202 5	27/0 2/20 25	NILL 27-02-2025	HIMANSHU MATHUR LASA LEGAL ASSOCIATES	alpha computers and communication- adjournment letter	DR(J)			
1219 /202 5	27/0 2/20 25	NILL 07-02-2025	VIRENDRA KUMAR JAIN	Miscellaneous Application for amendment of cause titles-reg	DR(J)			
1220 /202 5	27/0 2/20 25	NILL 18-02-2025	SUPERINTEN DENT (CIVIL) FOR ASSISTANT REGISTRAR	excise appeal no 587-588 of 2006 decided on 21-08-2008	DR(J)			
1221 /202 5	27/0 2/20 25	NILL 19-02-2025	MOHINDER SINGH DR	certificate -reg	PA			
1222 /202 5	27/0 2/20 25	NILL 07-02-2025	RAJEEV TANDON M(T)	monthly disposable statement of appeals	PA			
1223 /202 5	27/0 2/20 25	NILL 25-02-2025	MUKESH GUPTA, DR	Tour Order-reg.	PA			
1224 /202 5	27/0 2/20 25	NILL 25-02-2025	MUKESH GUPTA, DR	Office Order - Reg.	PA			
1225 /202 5	27/0 2/20 25	NILL 27-02-2025	DY REGISTRAR/ TECHNICAL OFFICER (CENTRAL REGISTRY)	revised cause list-reg.	PA			

1226 /202 5	27/0 2/20 25	NILL 25-02-2025	SHENAJ BANO, STENO I	regarding permission to delete the uploaded ordersheet from the website	PA to Registr ar			
1227 /202 5	27/0 2/20 25	NILL 27-02-2025	CESTAT, MUMBAI	Listing of ROA/ROM Application - reg.	PA to Registr ar			
1228 /202 5	27/0 2/20 25	NILL 23-01-2025	SWAPNIL TIWARI, ASSISTANT REGISTRAR,	Difference of opinion matter - reg.	PA to Registr ar			
1229 /202 5	27/0 2/20 25	NILL 25-02-2025	SHENAJ BANO, STENO I	regarding permission to delete the uploaded ordersheet from the website	PA to Registr ar			
1230 /202 5	27/0 2/20 25	NILL 14-02-2025	P.K. CHOUDHARY M(J)	approval for permission to list the order for pronouncement -reg	PA to Registr ar			
1231 /202 5	27/0 2/20 25	NILL 26-02-2025	T. K. SARKAR DY. REGISTRAR	Constitution of Bench for ROM application - reg,	PA to Registr ar			
1232 /202 5	27/0 2/20 25	NILL 19-02-2025	CJ MATHEW M(T)	Permission for pronouncement of order - reg.	PA to Registr ar			
1233 /202 5	27/0 2/20 25	NILL 27-02-2025	MONIKA DEVI TECHNICAL OFFICER	Relieving Order - reg.	PA			
1234 /202 5	27/0 2/20 25	NILL 27-02-2025	JAGDISH CHAND , M.T.S.	One day C.L. - reg.		TO (Admn)		

1235 /202 5	27/0 2/20 25	NILL 27-02-2025	GOVIND STENO GR. II	Joining Report - reg.		TO (Admn)		
1236 /202 5	27/0 2/20 25	NILL 27-02-2025	PARMOD KUMAR, SPS	form of application for earned leave		TO (Admn)		
1237 /202 5	27/0 2/20 25	NILL 27-02-2025	TEJO SHRI , STENO G-1	Immovable property return for the year 2024 as on 01/01/2025		TO (Admn)		
1238 /202 5	27/0 2/20 25	NILL 27-02-2025	ARCHANA, STENO GRADE - I	Immovable property return for the year 2024 as on 01/01/25		TO (Admn)		
1239 /202 5	27/0 2/20 25	NILL 27-02-2025	SR .PS TO HONABLE PRESIDENT	tax invoice	Account Section			
1240 /202 5	28/0 2/20 25	NILL 27-02-2025	SUDHAKARA N A, SPS	application for leave and permission for visiting abroad		TO (Admn)		
1241 /202 5	28/0 2/20 25	NILL 24/02/2025	P. DINESHA	report for duty this forenoon after availing five days earned leave		TO (Admn)		
1242 /202 5	28/0 2/20 25	NILL 27-02-2025	BHAWNA SINGH, UDC	ex-post facto permission for medical test-reg		TO (Admn)		
1243 /202 5	28/0 2/20 25	NILL 27-02-2025	BHAVNA SINGH, UDC	medical reimbursement claim form		TO (Admn)		

1244 /202 5	28/0 2/20 25	NILL 25-02-2025	P.V. SUBBA RAO, MEMBER (TECHINCAL)	request for sanction of one day casual leave on 24 February 2025		TO (Admn)		
1245 /202 5	28/0 2/20 25	NILL 24/02/2025	ASHOK JINDAL, M(J),	statement of immovable property return to the year2023-2024		TO (Admn)		
1246 /202 5	28/0 2/20 25	NILL 21-02-2025	MANAS KUMAR SINHA DEPUTY REGISTRAR	Vigilance Clearance certificate in r/o of shri suresh kumar kanojia,H.C -reg		TO (Admn)		
1247 /202 5	28/0 2/20 25	NILL 19-02-2025	MANAS KUMAR SINHA DEPUTY REGISTRAR	regarding forwarding of earned leave		TO (Admn)		
1248 /202 5	28/0 2/20 25	NILL 21-02-2025	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	immovable property return under CCS (conduct) rules 1964-reg		TO (Admn)		
1249 /202 5	28/0 2/20 25	NILL 27-02-2025	GOVIND PA TO M(T-HRP)	bill of tea and biscuit - reg.	Accou nt Sectio n			
1250 /202 5	28/0 2/20 25	NILL 24/02/2025	SUBHRADIP ROY , ADVOCATE FOR THE PETITIONER .	SERVICE OF WRIT PETITION	DR(J)			

1251 /202 5	28/0 2/20 25	NILL 18-02-2025	ADMINISTRATIVE OFFICER	notice to respondent no.2 in writ petiton(mandamus,prohibiton/certiorari/oua warranto)no. WP/2662/2025	DR(J)			
1252 /202 5	28/0 2/20 25	NILL 22/02/2025	HARI SONS	appeal filed byM/s hari sons pan masala,6-A old kabadkhana, jumerati bazar, bhopal(M.P) 462001 against th order in appeal no IND- EXCUS-000 APP-112-2024-2025 DATED 22.10.2024 passed by the commissioner	DR(J)			
1253 /202 5	28/0 2/20 25	NILL 24/02/2025	SUBHRADIP ROY , ADVOCATE FOR THE PETITIONER .	SERVICE OF WRIT PETITION	DR(J)			
1254 /202 5	28/0 2/20 25	NILL 27-02-2025	N.K SHARMA & ASSOCIATES	ADJOURNMENT LETTER IN THE MATTER OF M/S SENNHEISER ELECTRONICS INDIA PVT.LTD(C/52077-52087/2022	DR(J)			
1255 /202 5	28/0 2/20 25	NILL 27-02-2025	REGISTRAR HONABLE CESTAT	appeal no.C/52813/2015 filed by M/S HCL infosystems ltd.-reg	DR(J)			
1256 /202 5	28/0 2/20 25	998 15-02-2025	SUPERINTEN DENT JUDICAL	ITA no 137of 2021(o&m)-reg	DR(J)			
1257 /202 5	28/0 2/20 25	1346 19/02/2025	SUPERINTEN DENT (CIVIL)	appeal no.E/1739/2000-NB dated 22-11- 2000	DR(J)			
1258 /202 5	28/0 2/20 25	NILL 7-03-2025	DY.ASST. REGISTRAR(CST APPEAL BRANCH)	central sales tax division bench matters causelist	PA			

1259 /202 5	28/0 2/20 25	NILL 05-03-2025	DY/ASSISTA NT REGISTRAR APPEAL BENCH	single member bench matters causelist	PA			
1260 /202 5	28/0 2/20 25	NILL 03-03-2025	DY/ASST. REGISTRAR / TECHNICAL OFFICER (CENTRAL REGISTRY)	central registry cause list for defect matters	PA			
1261 /202 5	28/0 2/20 25	NILL 03-03-2025	DY/ASST.REG ISTRAR (APPEAL BENCH)	SINGLE MEMBER BENCH MATTERS CAUSELIST	PA			
1262 /202 5	28/0 2/20 25	NILL 27-02-2025	JASBIR SINGH COURT MASTER	application for casual leave and restricted holiday		TO (Admn)		
1263 /202 5	28/0 2/20 25	NILL 28-02-2025	SRI HEMANT (MTS)	COMPENSATIVE LEAVE		TO (Admn)		
1264 /202 5	28/0 2/20 25	NILL 24/02/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL ,	appeal under section 35G of the central excise act	DR(J)			
1265 /202 5	28/0 2/20 25	NILL 28-02-2025	ADM OFFICER(J)(C IVIL-V)	CIVIL APPEAL NO 2085 OF 2020	DR(J)			

1266 /202 5	28/0 2/20 25	NILL 27-02-2025	MUKESH GUPTA, DR	office order	PA			
1267 /202 5	28/0 2/20 25	NILL 28-02-2025	RAJU KUMAR, MTS	form of application for leave		TO (Admn)		
1268 /202 5	28/0 2/20 25	NILL 28-02-2025	PARMOD KUMAR SENIOR PRIVATE SECRETARY	medical expenses		TO (Admn)		
1269 /202 5	28/0 2/20 25	NILL 24/02/2025	SANTOSH KUMAR TIWARI, DEPUTY REGISTRAR	Forwarding immovable Property of honorable member(t) sh.A.K jyotishi-reg		TO (Admn)		
1270 /202 5	28/0 2/20 25	NILL 24/02/2025	A.K. JYOTISHI M(T)	intimation regarding sale of immovable property-reg		TO (Admn)		
1271 /202 5	28/0 2/20 25	NILL 27-02-2025	ARVIND KUMAR	medical reimbursement claim form		TO (Admn)		
1272 /202 5	28/0 2/20 25	NILL 18/12/2025	CHANDER MOHAN	allocation of fund under major head 7610-loans to government servant under demand no 30 department of economic affairs for FY 2024-25-reg	Account Section			
1273 /202 5	28/0 2/20 25	NILL 24/02/2025	SUGRIVE MEENA PR. COMMISSIONER OF	customs appeal no C/54813/2023 case of M/s honda cars inda limited	DR(J)			

			CUSTOMS(PR EV.)					
1274 /202 5	28/0 2/20 25	NILL 28-02-2025	MRUGESH G. PANDYA (ADVOCATE)	request for adjournment of hearing in appeal No. E/51927/2024&E/51928/2024 fixed on 28.02.2025	DR(J)			
1275 /202 5	28/0 2/20 25	NILL 28-02-2025	KRIPA SHANKER DEPUTY REGISTRAR, CESTAT, MUMBAI	for constitution of bench on 13/03/2025 at 2:30P.M -reg	PA to Registr ar			
1276 /202 5	28/0 2/20 25	NILL 25-02-2025	MOHINDER SINGH DR	regarding hearing of appeal no c/41774/2017 in the case of commissioner of customs chennai 11(vs) volva india pvt ltd-reg	PA to Registr ar			
1277 /202 5	28/0 2/20 25	NILL 24/02/2025	MOHINDER SINGH DR	Miscellaneous Application to be placed before honorable president in appeal no C/42243,42244,42245/2018	PA to Registr ar			
1278 /202 5	28/0 2/20 25	NILL 28-02-2025	ANAND KUMAR, (ASSISTANT SECTION OFFICER)	proposal for set up of e-courts in cestat-reg.	Compu ter Cell			
1279 /202 5	28/0 2/20 25	NILL 28-02-2025	NITISH KUMAR, LDC	application for leave or for extension leave		TO (Admn)		
1280 /202 5	28/0 2/20 25	NILL 28-02-2025	INDIRA SHIROORKA R, PA TO M(T)	earned leave application		TO (Admn)		

1281 /202 5	28/0 2/20 25	NILL 28-02-2025	N.RAJA, SR. PS	fowarding of EL application of Honble member (j) dr .D.M misra -reg		TO (Admn)		
1282 /202 5	28/0 2/20 25	NILL 03-03-2025	DY. REGISTRAR/ TECHNICAL OFFICER(CE NTRAL REGISTRY)	Supplementary causelist - reg.	PA			